

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|--|---|
| 1 | ARBP/000092/2023 | M/S. ALL INDIA ASIAN EDUCATIONAL FOUNDATION VS ODISHA RURAL DEVELOPMENT AND MARKETING SOCIETY | SARADA PRASANNA SARANGI VS SARADA PRASAD DASH | // () // |
| 2 | BLAPL/0014515/2023 | PUKA @ SATISH BARIK VS STATE OF ODISHA | SARADA PRASAD DASH VS SARADA PRASAD DASH | SORO /395 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000821/2023 |
| 3 | BLAPL/0014516/2023 | DEEPAK NAHAK VS STATE OF ODISHA | SARADA PRASAD DASH VS SARADA PRASAD DASH | KHAIRA /91 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000109/2023 |
| 4 | BLAPL/0014517/2023 | PRADIPTA NATH @ PRADIP NATH @ PINKU VS STATE OF ODISHA | ADITI HOTA VS ADITI HOTA | NALCO /221 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul) GR/0000963/2023 |
| 5 | BLAPL/0014518/2023 | VIKRAM SINGH VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS ANANTA NARAYAN PATTANAYAK | CYBER CRIME AND ECONOMIC OFFENCE /8 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0000708/2022 |
| 6 | BLAPL/0014519/2023 | COMPOUNDER @ SUSILA NAYAK VS STATE OF ODISHA | BISWAJIT TRIPATHY VS BISWAJIT TRIPATHY | SORO /425 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000112/2020 |
| 7 | BLAPL/0014520/2023 | LAXMINARAYAN MANDAVI VS STATE OF ODISHA | BIDYALOK MOHAPATRA VS BIDYALOK MOHAPATRA | PADAMPUR /79 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2023 |
| 8 | BLAPL/0014521/2023 | WAZID KHAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS AMULYA RATNA PANDA | BANHARPALI /206 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0002185/2023 |
| 9 | BLAPL/0014522/2023 | GANGADHAR PARAJA VS STATE OF ODISHA | ARIJEET MISHRA VS ARIJEET MISHRA | KORAPUT SADAR /125 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000098/2023 |
| 10 | BLAPL/0014523/2023 | DILIP SETHI VS STATE OF ODISHA | ARIJEET MISHRA VS ARIJEET MISHRA | AUL /552 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) Spl/0000056/2023 |
| 11 | BLAPL/0014524/2023 | JEETU @ JASOBANTA PANDAB VS STATE OF ODISHA | NILAKANTHA DAS VS NILAKANTHA DAS | SUNDARGARH TOWN /168 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000024/2023 |

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| 12 | BLAPL/0014525/2023 | SURU GURU @ SURUJIT GURU VS STATE OF ODISHA | DHARMENDRA SETHY VS | LOISINGHA(BOLANGIR) /288 /2023 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000482/2023 |
| 13 | BLAPL/0014526/2023 | SANTOSH KUMAR PAL VS STATE OF ODISHA | RAGHUNATH PRADHAN VS | RAIBANIA /3 /2023 () // |
| 14 | BLAPL/0014527/2023 | MANOJ KHILLO VS STATE OF ODISHA | ARIJEET MISHRA VS | JEYPORE SADAR /112 /2023 () // |
| 15 | BLAPL/0014528/2023 | RAKESH KUMAR DAS @ RAJESH DAS @ RAJESH KUMAR DAS @ RAJESH KUMAR SAHOO VS STATE OF ODISHA | SARADWAR SAHOO VS | BOIPARIGUDA /59 /2021 () // |
| 16 | BLAPL/0014529/2023 | DILU @ DILIP KUMAR SAHOO VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | CHANDAKA P.S. /288 /2022 () // |
| 17 | BLAPL/0014530/2023 | RABINDRA PRADHAN VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | BADSAHI /231 /2021 () // |
| 18 | BLAPL/0014531/2023 | LITU SENAPATI VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | KHARABEL NAGAR P.S. /586 /2023 () // |
| 19 | BLAPL/0014532/2023 | CHANDRAKANTA MOHANTY VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | KHARABEL NAGAR P.S. /586 /2023 () // |
| 20 | BLAPL/0014533/2023 | SAHADEV KHARA VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | / /0 () // |
| 21 | BLAPL/0014534/2023 | GANESH GOUDA VS STATE OF ODISHA | SANJAY KUMAR PRADHAN VS | PURUSHOTTAMPUR /657 /2023 () // |
| 22 | BLAPL/0014535/2023 | BHABANI PRASAD SINGH VS STATE OF ODISHA | AMARESH DAS VS | JEYPORE SADAR /205 /2021 () // |
| 23 | BLAPL/0014536/2023 | GURU KUMAR GOUDA | SANJAY KUMAR PRADHAN | BADABAZAR /347 /2023 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0014537/2023 | VIKASH SINGH | ANANTA NARAYAN PATTANAYAK | CYBER CRIME AND ECONOMIC OFFENCE /8 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0014538/2023 | PREM KUMAR AGARWAL | BIKRAM KESHARI SAHU | PLANTSITE /44 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0014539/2023 | GURTEJ SINGH @ SIDHU | SAPAN KUMAR LENKA | EOW,BHUBANESWAR /22 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0014540/2023 | KASINATH SWAIN | AMITAV TRIPATHY | NAYAGARH /149 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0014541/2023 | SEKH IRFAN | MANAS KUMAR CHAND | PATNA /195 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0014542/2023 | SAJAN KHAN @ SAHAJAN KHAN | MANAS KUMAR CHAND | PATNA /195 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0014543/2023 | BHIMASEN @ BHIMA MAJHI | HIMANSHU BHUSAN DASH | TIKIRI /109 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0014544/2023 | DHANESWAR NAYAK | SATYA NARAYAN MISHRA (4) | NAIKANI-DIHI /250 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0014545/2023 | DHANURJAYA HANTAL | SOURAV DAS | MATHILI /100 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0014546/2023 | PINKI NAIK @ PANDI @ DAS | AKHAYA KUMAR SAHOO | DHAULI PS /106 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0014547/2023 | PANKAJ KUMAR PARIDA | GOPABANDHU DASH | EOW,BHUBANESWAR /23 /2023 |
| | | VS | VS | () |

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| 35 | BLAPL/0014548/2023 | STATE OF ODISHA SAROJ KUMAR MALIK @ KANHA VS | JAYANTA KUMAR MAJHI VS | // KHANTAPADA /236 /2023 () |
| 36 | BLAPL/0014549/2023 | STATE OF ODISHA RAJENDRA KUMAR @ RINKU PRADHAN VS | PRASANT KISHORE RAY VS | // BHAWANIPATNA TOWN /440 /2023 () |
| 37 | BLAPL/0014550/2023 | STATE OF ODISHA ARUP RATAN HALDAR @ ARUP KUMAR HALDAR VS | AKSHAY KUMAR SAHOO VS | // CHANDAKA P.S. /288 /2022 () |
| 38 | BLAPL/0014551/2023 | STATE OF ODISHA SANJAY PRADHAN @ LANDA @ NANDA VS | BIKRAM CHANDRA GHADAI VS | // CHANDANPUR /36 /2020 () |
| 39 | BLAPL/0014552/2023 | STATE OF ODISHA BRUNDABAN RANA VS | DIBYAJYOTI SAHOO VS | // SAHADEV KHUNTA /264 /2023 () |
| 40 | BLAPL/0014553/2023 | STATE OF ODISHA ABDUL TALIB VS | SHYAM MANOHAR VS | // CHITRAKONDA /31 /2022 () |
| 41 | BLAPL/0014554/2023 | STATE OF ODISHA BRUNDABAN RANA VS | DIBYAJYOTI SAHOO VS | // SAHADEV KHUNTA /123 /2023 () |
| 42 | BLAPL/0014555/2023 | STATE OF ODISHA JAGAN @SOUMYA RANJAN JENA VS | RABI NARAYAN MISHRA VS | // JODAPADAR /195 /2023 () |
| 43 | BLAPL/0014556/2023 | STATE OF ODISHA DAYANIDHI NAIK VS | PRAJIT KUMAR PRADHAN VS | // JODA /265 /2023 () |
| 44 | BLAPL/0014557/2023 | STATE OF ODISHA SAMBARI PATRA VS | SUSIL KUMAR PATTNAIK VS | // JODA /129 /2023 () |
| 45 | BLAPL/0014558/2023 | STATE OF ODISHA DAM BADANAYAK VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | // MACHHKUND /76 /2023 () // |

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| 46 | BLAPL/0014559/2023 | DEEPAK JENA VS STATE OF ODISHA | SUBASH CHANDRA MOHANTY VS | //0 () // |
| 47 | BLAPL/0014560/2023 | CONGRESS MOHAPATRA @ KANGRESS MOHAPATRA VS STATE OF ODISHA | SUSHANTA HARICHANDAN VS | SPECIAL CRIME UNIT /15 /2023 () // |
| 48 | BLAPL/0014561/2023 | RABI GOUDA VS STATE OF ODISHA | CHANDAN SAMANTARAY VS | PATTAPUR (DIGAPAHANDI) /187 /2023 () // |
| 49 | BLAPL/0014562/2023 | BABUL KHAN @ FIROJ SAHA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | BANAPUR P.S. /263 /2023 () // |
| 50 | BLAPL/0014563/2023 | BRUNDABAN RANA VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | BALASORE TOWN /75 /2023 () // |
| 51 | BLAPL/0014564/2023 | BEDA @ RAJESH NAIK VS STATE OF ODISHA | SNEHASISH BEHERA VS | MOTANGA /254 /2023 () // |
| 52 | BLAPL/0014565/2023 | BRUNDABAN RANA VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | SAHADEV KHUNTA /252 /2023 () // |
| 53 | BLAPL/0014566/2023 | SANTA @ SANTOSH NAYAK VS STATE OF ODISHA | SNEHASISH BEHERA VS | DHENKANAL TOWN /710 /2022 () // |
| 54 | BLAPL/0014567/2023 | RAHUL SINGH VS STATE OF ODISHA | SUSIL KUMAR PATNAIK VS | CHAMPUA /151 /2023 () // |
| 55 | BLAPL/0014568/2023 | SUSANTA @ SUSHANTA PATRA VS STATE OF ODISHA | KALU CHARAN SWAIN VS | SARANAKUL /82 /2023 () // |
| 56 | BLAPL/0014569/2023 | HAREKRISHNA @ BABU BEHERA VS STATE OF ODISHA | CHITTARANJAN SWAIN VS | K.NUAGOAN /47 /2023 () // |
| 57 | BLAPL/0014570/2023 | GANGU @ GANGADHARA PARIDA @ GANGADHARA VS | PARIDEBA BEHERA | BANAPUR P.S. /290 /2021 |

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| | | VS | VS | 0 |
| 58 | BLAPL/0014571/2023 | STATE OF ODISHA CHHABI DEHURY | SAMARENDRA MOHANTY | // KANJIPANI /65 /2023 |
| | | VS | VS | 0 |
| 59 | CMAPL/0000861/2023 | STATE OF ODISHA ALEKHA CHANDRA RAUT | RABINDRA NATH BARIK | // // |
| | | VS | VS | 0 |
| 60 | CMAPL/0000862/2023 | INSPECTOR OF SUPPLIES,ATTABIRA RASHBIHARI PANDEY | ADV. | // // |
| | | VS | VS | 0 |
| 61 | CMAPL/0000863/2023 | STATE OF ODISHA DEVI PRASAD BAL | ADV. | // // |
| | | VS | VS | 0 |
| 62 | CMAPL/0000864/2023 | PRASANTI BAL SANAT ACHARYA@SAMAT KUMAR ACHARYA | ADV . | // // |
| | | VS | VS | 0 |
| 63 | CMAPL/0000865/2023 | STATE OF ODISHA SIRAPANI MAHANTA | SOUMYA MISHRA | // // |
| | | VS | VS | 0 |
| 64 | CMAPL/0000866/2023 | JHADESWAR MOHANTA TAJ BUILDERS AND PROPERTY DEVELOPER PVT. | MOHD.A.ALAM | // // |
| | | VS | VS | 0 |
| 65 | CMAPL/0000867/2023 | RABINDRA KUMAR PAIKARAY BIJAYA KUMAR BANSAL | ADV | // // |
| | | VS | VS | 0 |
| 66 | CMAPL/0000868/2023 | STATE OF ODISHA RAMESH CH.PANDA | DEEPAK KUMAR PANI | // // |
| | | VS | VS | 0 |
| 67 | CMAPL/0000869/2023 | COLLECTOR, CUTTACK RAMESH CHANDRA PANDA | DEEPAK KUMAR PANI | // // |
| | | VS | VS | 0 |
| 68 | CMAPL/0000870/2023 | COLLECTOR, CUTTACK SANJAY KESHARI MOHAPATRA | NIRANJAN PANDA | // // |
| | | VS | VS | 0 |

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| 69 | CMP/0001605/2023 | STATE OF ODISHA JAYANTA BISWAL VS PADMANAV SAHOO | BANSHIDHAR SATAPATHY VS | // // 0 // |
| 70 | CMP/0001606/2023 | DILLIP KUMAR SAHOO VS SUBASH CHANDRA SAHOO | MANORANJAN MISHRA VS | // 0 // |
| 71 | CMP/0001607/2023 | SANJULATA SAHOO VS SATYA PRAKASH MOHANTY | TUSAR KUMAR MISHRA VS | // 0 // |
| 72 | CMP/0001608/2023 | TIKA MALLIK @ MALLICK VS PUSI MALLIK | TUSAR KUMAR MISHRA VS | // 0 // |
| 73 | CMP/0001609/2023 | HARI @ HARIHAR PRUSTY VS GOURANGA PRUSTY | AJIT KUMAR TRIPATHY VS | // 0 // |
| 74 | CMP/0001610/2023 | UMAKANTA BISWAL VS DILIP KUMAR SAHOO | BIBEKANANDA BHUYAN VS | // 0 // |
| 75 | CMP/0001611/2023 | LALATENDU PATRA VS AJAY KUMAR PATRA | AMIT PRASAD BOSE VS | // 0 // |
| 76 | CMP/0001612/2023 | KISHORE MEHER @ RAJKISHORE MEHER VS NIMAI CHARAN BEHERA | RAMA CHANDRA RATH VS | // 0 // |
| 77 | CMP/0001613/2023 | AFROZ BIBI VS BINOD PRADHAN | SIDHESWAR RATH VS | // 0 // |
| 78 | CMP/0001614/2023 | SUBHALAXMI MISHRA VS M/S. ERIS HEALTH RESEARCH PVT. LTD., BBSR | BIBEKANANDA BHUYAN VS | // 0 // |
| 79 | CMP/0001615/2023 | DURYODHAN SAHOO VS COMMISSIONER-CUM-PRINCIPAL SECRETARY, KHURDA | RANJAN KUMAR ROUT VS | // 0 // |

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| 80 | CMP/0001616/2023 | LALIT SA @ LALIT MOHAN SA VS DUKHU BISWAL | MAHENDRA KUMAR PRADHAN VS | // 0 // |
| 81 | CMP/0001617/2023 | SK.ABDULLAH VS JAYANTA KUMAR MOHANTY | AJODHYA RANJAN DASH VS | // 0 // |
| 82 | CMP/0001618/2023 | SANKAR BISWAL VS JATINDRANATH SENAPATI | SAMBEET PATTANAYAK VS | // 0 // |
| 83 | CONTC/0010482/2023 | SITA SWAIN VS KABINDRA KUMAR SAHOO, SECY., BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR | ADV. VS | // 0 // |
| 84 | CONTC/0010483/2023 | SANDHYARANI MAHALA VS MANAS RANJAN TRIPATHY, TAHASILDAR, DARPAN, JAJPUR | SAMVIT MOHANTY VS | // 0 // |
| 85 | CONTC/0010484/2023 | BANSIDHAR SAHOO VS USHA PADHI, I.A.S. | ADV. VS | // 0 // |
| 86 | CONTC/0010485/2023 | SHATABDI DAS VS DIPTI PRAKASH PARIDA | ADV. VS | // 0 // |
| 87 | CONTC/0010486/2023 | SASANKA SEKHAR SAHU VS ANU GARG, I.A.S. | PRASANTA KUMAR MISHRA VS | // 0 // |
| 88 | CONTC/0010487/2023 | ABADHUTA MOHANTY VS ANU GARG, I.A.S. | PRASANTA KUMAR MISHRA VS | // 0 // |
| 89 | CONTC/0010488/2023 | BIJAYA KUMAR MAHALA VS ARAVIND AGARWAL, I.A.S. | ADV. VS | // 0 // |
| 90 | CONTC/0010489/2023 | HRUDAYA RANJAN BALIARSINGH VS ARAVIND AGARWAL, I.A.S. | ADV. VS | // 0 // |
| 91 | CONTC/0010490/2023 | BASANTA KUMAR BEHERA | ADV. | // |

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| | | VS | VS | 0 |
| 92 | CONTC/0010491/2023 | ARAVIND AGARWAL, I.A.S. BHIMSEN BARIK | ADV. | // |
| | | VS | VS | 0 |
| 93 | CONTC/0010492/2023 | ASWATHY S., I.A.S. DURYODHAN MAHANTA | ADV. | // |
| | | VS | VS | 0 |
| 94 | CONTC/0010493/2023 | ASWATHY S., I.A.S. BHAKTA BANDHU LENKA | ADV. | // |
| | | VS | VS | 0 |
| 95 | CONTC/0010494/2023 | ASWATHY S., I.A.S. SADHU CHARAN MAHANTA | ADV. | // |
| | | VS | VS | 0 |
| 96 | CONTC/0010495/2023 | GOURI RANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR GAJENDRA KUMAR ROUT | ADV. | // |
| | | VS | VS | 0 |
| 97 | CONTC/0010496/2023 | GOURI RANI NAYAK, DISTRICT EDUCATION OFFICER, KEONJHAR HARISHCHANDRA MOHANTA | ADV. | // |
| | | VS | VS | 0 |
| 98 | CONTC/0010497/2023 | GOURI RANI NAYAK, DISTRICT EDUCATION OFFICER, KEONJHAR NRUSINGHA SWAIN | SURAJ KUMAR NAIK | // |
| | | VS | VS | 0 |
| 99 | CONTC/0010498/2023 | SOUBHAGYA RANJAN PANDA SUNDARMANI ROUT | ADV. | // |
| | | VS | VS | 0 |
| 100 | CONTC/0010499/2023 | GOURI RANI NAYAK, DISTRICT EDUCATION OFFICER, KEONJHAR APARTI NAYAK | ADV. | // |
| | | VS | VS | 0 |
| 101 | CONTC/0010500/2023 | G. MATHI VATHANAN, I.A.S. AJAY KUMAR ROUT | ADV. | // |
| | | VS | VS | 0 |
| 102 | CONTC/0010501/2023 | BRUNDBAN SATPATHY, DIRECTOR OF ELEMENTARY EDUCATION BIKASH RANJAN PADHI | ADV. | // |
| | | VS | VS | 0 |

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| 103 | CONTC/0010502/2023 | SALIN PANDIT, ADDL. CHIEF SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT. SASMITA MALIK VS | ADV. VS | // // 0 |
| 104 | CONTC/0010503/2023 | AMRUT RUTURAJ, COLLECTOR, KENDRFAPARA BISHNU SETH VS | ADV. VS | // // 0 |
| 105 | CONTC/0010504/2023 | ARAVIND AGRAWAL, IAS SUNIL KUMAR MISHRA VS | ADV. VS | // // 0 |
| 106 | CONTC/0010505/2023 | DR. KANWAR VISHAL SINGH, I.P.S. BASANTA KUMAR BEJ VS | ADV. VS | // // 0 |
| 107 | CONTC/0010506/2023 | RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, BBSR SABITA RANI SAMAL VS | ADV. VS | // // 0 |
| 108 | CONTC/0010507/2023 | RAMA CHANDRA ROUT, DIRECTOR OF HEALTH SERVICES, ODISHA JITENDRA SETHI VS | ADV. VS | // // 0 |
| 109 | CONTC/0010508/2023 | DR.KANWAR VISHAL SINGH, I.P.S. AMINA BIBI VS | ADV. VS | // // 0 |
| 110 | CONTC/0010509/2023 | AMITABH THAKUR, IPS KARTIKA CHANDRA SAHOO VS | ADV. VS | // // 0 |
| 111 | CONTC/0010510/2023 | DR. KANWAR VISHAL SINGH, I.P.S. RAJKISHORE MATARI VS | SANDHYARANI PANI VS | // // 0 |
| 112 | CONTC/0010511/2023 | ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION KRUSHNA CHANDRA SWAIN VS | ADV. VS | // // 0 |
| 113 | CONTC/0010512/2023 | SANJEEB KUMAR MOHANTY, ENGINR. IN CHIEF, RURAL WORKS, BBSR GANGADHAR BHOI VS | SANDHYARANI PANI VS | // // 0 |
| | | ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION | | // |

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| 114 | CONTC/0010513/2023 | PRASANTA KUMAR KHANDUALA VS | adv. VS | // 0 |
| 115 | CONTC/0010514/2023 | CHANDRASEKHAR SHARMA, C.G.M., S.B.I., BBSR. SATYABRAT PANI VS | SARADA PRASANNA SARANGI VS | // // 0 |
| 116 | CONTC/0010515/2023 | SUSHANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR MAHESWAR OJHA VS | ADV. VS | // // 0 |
| 117 | CONTC/0010516/2023 | DR. GANESWAR JENA, I.A.S. DWARIKA NATH MISHRA VS | RAMESH CHANDRA SAHOO VS | // // 0 |
| 118 | CONTC/0010517/2023 | ASWATHY.S, I.A.S. SURESH CHANDRA PAL VS | ADV. VS | // // 0 |
| 119 | CONTC/0010518/2023 | NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR GEETI RANJAN MOHAPATRA VS | ADV. VS | // // 0 |
| 120 | CONTC/0010519/2023 | DEORANJAN KUMAR SINGH, I.A.S. NIRANJAN PRADHAN VS | ADV. VS | // // 0 |
| 121 | CONTC/0010520/2023 | ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., ST AND SC DEVLOPMENT DEPT. LAXMI DEVI VS | ADV. VS | // // 0 |
| 122 | CONTC/0010521/2023 | SATYABRATA SAHOO, I.A.S. BAIKUNTHANATH BEHERA VS | ADV. VS | // // 0 |
| 123 | CONTC/0010522/2023 | SATYABRATA SAHU, I.A.S. PRAFULLA KUMAR MOHANTY VS | ADV VS | // // 0 |
| 124 | CONTC/0010523/2023 | ASHISH ISWAR PATIL, I.A.S. KISHORE KUMAR SINHA VS | ADV VS | // // 0 |
| 125 | CONTC/0010524/2023 | PROF. DR. PRASENJEET MOHANTY, DEAN S.C.B, MEDICAL COLLEGE AND HOSPITAL, CUTTACK SATYA NARAYAN MUKHI | ADV ADV | // // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 126 | CONTC/0010525/2023 | KRUSHNA CHANDRA NAYAK, D.E.O, CUTTACK | ADV | // |
| | | REBATI MAHARANA | ADV | // |
| | | VS | VS | 0 |
| 127 | CONTC/0010526/2023 | PADMINI SAHU, C.D.P.O, ICDS PROJECT, KHALLIKOTE | ADV | // |
| | | T.DAMAYANTY | ADV | // |
| | | VS | VS | 0 |
| 128 | CONTC/0010527/2023 | CH. LAXMI NRUSINGHA PATRO, BRANCH MANAGER, STATE BANK OF INDIA, PARALEKHAMUNDI/BRANCH | ADV | // |
| | | PRASANTA KUMAR JENA | ADV | // |
| | | VS | VS | 0 |
| 129 | CONTC/0010528/2023 | SWAMI ATMAPRABHANANDA, SECY., RAMAKRISHNA MISSION, BBSR | ADV | // |
| | | P.SIMANCHAL PATRA | ADV | // |
| | | VS | VS | 0 |
| 130 | CONTC/0010529/2023 | VIR VIKRAM YADAV, I.A.S | ADV | // |
| | | UDAYANATH BEHERA | DR. JITENDRA KUMAR LENKA | // |
| | | VS | VS | 0 |
| 131 | CONTC/0010530/2023 | SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA | ADV | // |
| | | RAJKISHORE SAMANTRAY | ADV | // |
| | | VS | VS | 0 |
| 132 | CONTC/0010531/2023 | ARAVIND AGARWAL, I.A.S | ADV | // |
| | | PRITISH MUDULI | ADV | // |
| | | VS | VS | 0 |
| 133 | CONTC/0010532/2023 | ARAVIND AGARWAL, I.A.S | ADV | // |
| | | DIPTI RANI DASH | ADV | // |
| | | VS | VS | 0 |
| 134 | CONTC/0010533/2023 | ARAVIND AGARWAL, I.A.S | ADV | // |
| | | SHANKAR PRASAD PANDA | ADV | // |
| | | VS | VS | 0 |
| 135 | CONTC/0010534/2023 | ARAVIND AGARWAL, I.A.S | ADV | // |
| | | PRAMOD KUMAR SAHU | ADV | // |
| | | VS | VS | 0 |
| 136 | CONTC/0010535/2023 | ARAVIND AGARWAL, I.A.S | ADV | // |
| | | DR.BISWANATH HOTA | ADV | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 137 | CONTC/0010536/2023 | ARAVIND AGARWAL, I.A.S PRASANTA KUMAR MOHANTY VS | ADV VS | // // 0 |
| 138 | CONTC/0010537/2023 | ARAVIND AGARWAL, I.A.S SK.AZAD MOHAMMAD VS | ADV VS | // // 0 |
| 139 | CONTC/0010538/2023 | SUSHIL KUMAR LOHANI, I.A.S KABI CHANDRA SETHY VS | ADV VS | // // 0 |
| 140 | CONTC/0010539/2023 | GOURI RANI NAIK, O.E.S OFFICER, D.E.O, KEONJHAR SHASI BHUSAN SAHOO VS | ADV VS | // // 0 |
| 141 | CONTC/0010540/2023 | VIR VIKRAM YADAV, I.A.S KUSUMALATA JENA VS | ADV VS | // // 0 |
| 142 | CONTC/0010541/2023 | ASWATHY S, I.A.S SUBASINI DWIBEDI VS | ADV VS | // // 0 |
| 143 | CONTC/0010542/2023 | ASWATHY S, I.A.S CHOUDHURY SUJIT KUMAR SAHOO VS | ADV VS | // // 0 |
| 144 | CONTC/0010543/2023 | ASWATHY S, I.A.S SUSAMA ROUT VS | ADV VS | // // 0 |
| 145 | CONTC/0010544/2023 | ASWATHY S, I.A.S PRAMOD CHANDRA PATNAIK VS | KARUNAKAR JENA VS | // // 0 |
| 146 | CONTC/0010545/2023 | PRADIP KUMAR JENA, I.A.S SUDARSAN NAYAK VS | KARUNAKAR JENA VS | // // 0 |
| 147 | CONTC/0010546/2023 | PRADIP KUMAR JENA, CHIEF SECY., GOVT. OF ODISHA GITANJALI DAS VS | ADV VS | // // 0 |
| | | ASWATHY S, I.A.S | | // |

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|-----|--------------------|---|----------------------------|--------------------------|
| 148 | CONTC/0010547/2023 | BENUDHAR DASH VS | ADV VS | // 0 |
| 149 | CONTC/0010548/2023 | GOLAK BIHARI BALABANTARAY, BLOCK EDUCATION OFFICER, BOLGARH RABINDRA KUMAR MANNA VS | BIBHUTI BHUSAN SWAIN VS | // // 0 |
| 150 | CONTC/0010549/2023 | TAHASILDAR , CHANDBALI, BHADRAK DHARANIDHAR BARIK VS | ADV VS | // // 0 |
| 151 | CONTC/0010550/2023 | BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, BBSR JITENDRA KUMAR ROUL VS | ADV VS | // // 0 |
| 152 | CONTC/0010551/2023 | R.P.KOCHE, I.P.S SANANDA BEHERA VS | ADV VS | // // 0 |
| 153 | CONTC/0010552/2023 | R.P.KOCHE, I.P.S KALI PRASAD NAYAK VS | ADV VS | // // 0 |
| 154 | CONTC/0010553/2023 | S. ASWATHI, I.A.S LABANGALATA JENA VS | SURYAKANTA JENA VS | // // 0 |
| 155 | CONTC/0010554/2023 | YASHWANT SINGH JETHWA, I.P.S ROURKELA LOCAL DISPLACED ASSOCIATION OF 32 VILLAGES, SUNDARGARH VS | VS | // // 0 |
| 156 | CONTC/0010555/2023 | DR. GAVALI PARAG HARSHAD, I.A.S DR. SUKANTA KUMAR JENA VS | ADV VS | // // 0 |
| 157 | CONTC/0010556/2023 | SHALINI PANDIT, I.A.S SATYABHAMA BEHERA VS | ADV VS | // // 0 |
| 158 | CONTC/0010557/2023 | RAJASHREE PATTNAIK, DISTRICT EDUCATION OFFICER, NAYAGARH PURNA CHANDRA GOCHHI VS | ADV VS | // // 0 |
| 159 | CONTC/0010558/2023 | SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA BIJAYA KUMAR PANIGRAHI | ADV | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|----------------------------|
| | | VS | VS | () |
| 160 | CONTC/0010559/2023 | ANU GARG, I.A.S | | // |
| | | SURENDRA SAMAL | ADV | // |
| | | VS | VS | () |
| 161 | CONTC/0010560/2023 | ANU GARG, I.A.S | | // |
| | | NARASINGHA CHARAN NAYAK | ADV | // |
| | | VS | VS | () |
| 162 | CONTC/0010561/2023 | DHARITRI MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD | | // |
| | | SUBASHINI PATNAIK | ADV | // |
| | | VS | VS | () |
| 163 | CONTR/0000067/2023 | ASOUSTI , I.A.S | | // |
| | | NIHAR RANJAN SAHOO | ADV. | //0 |
| | | VS | VS | () |
| | | DINAKRUSHNA MISHRA, I.I.C., BHARATPUR P.S. | | // |
| 164 | CRLA/0001394/2023 | CHENGA @ N. RAMARAO | JYOTIRMAYA SAHOO | SIMULIA /105 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 165 | CRLA/0001395/2023 | KAILASH CHANDRA PANDA @ KAILASH PANDA | DEEPAK KU SAHOO | PATTAMUNDAI /728 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 166 | CRLA/0001396/2023 | BHARAT CHANDRA PRUSTY | RAMANIKANTA PATTANAİK | CUTTACK VIGILANCE /4 /2007 |
| | | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 167 | CRLA/0001397/2023 | NALU BISWAL | JYOTIRMAYA SAHOO | CHATRAPUR /99 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 168 | CRLA/0001398/2023 | RAJAT KUMAR MAHANTA | PATITAPABAN NATH | KEONJHAR SADAR /20 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 169 | CRLA/0001399/2023 | BISWAJIT BISWAL | BITAS KUMAR SWAIN | ASTARANGA /4 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 170 | CRLA/0001400/2023 | P. MAHESH PATRA | DAYANANDA MOHAPATRA | //0 |
| | | VS | VS | () |

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|-----|--------------------|--|---------------------------------|---|
| 171 | CRLA/0001401/2023 | STATE OF ODISHA AJAY BEHERA VS | DAYANANDA MOHAPATRA VS | // / /0 () |
| 172 | CRLA/0001402/2023 | STATE OF ODISHA BHOLESWAR MUNDA @ PILUS VS | DIGAMBAR SETHI VS | // TURUMUNGA /108 /2021 () |
| 173 | CRLA/0001403/2023 | STATE OF ODISHA SANDA PANGI VS | PRASANTA KUMAR NANDA VS | // DAMANJODI /37 /2022 () |
| 174 | CRLA/0001404/2023 | STATE OF ODISHA BHAJAYA @ SAMBHUNATH MURMU VS | SWARUP KUMAR PATNAIK VS | // RASGOBINDPUR /17 /2016 () |
| 175 | CRLMA/0000516/2023 | STATE OF ODISHA PRAMOD KUMAR SENAPATI VS | RASHMI RANJAN MISHRA VS | // / /0 () |
| 176 | CRLMA/0000517/2023 | STATE OF ODISHA RUDRA SANKAR SATPATHY VS | ANANTA NARAYAN PATTANAYAK VS | // INFOCITY PS /48 /2021 () |
| 177 | CRLMA/0000518/2023 | STATE OF ODISHA PRAVAKAR KARAN VS | DHANOJ KUMAR SAHOO VS | // BHUBANESWAR VIGILANCE /8 /2010 () |
| 178 | CRLMA/0000519/2023 | STATE OF ODISHA RUDRA SANKAR SATPATHY VS | ANANTA NARAYAN PATTANAYAK VS | // INFOCITY PS /48 /2021 () |
| 179 | CRLMA/0000520/2023 | STATE OF ODISHA PATRICK CHIZOROM ORAJAKA VS | SAROJ KUMAR DASH VS | // CYBER CRIME AND ECONOMIC OFFENCE /434 /2022 () |
| 180 | CRLMC/0005477/2023 | STATE OF ODISHA JAYANTI NANDA@TARA VS | SANGRAM RATH VS | // BADAMPAHAD /85 /2021 () |
| 181 | CRLMC/0005478/2023 | STATE OF ODISHA KARUNAKAR KHANDA VS STATE OF ODISHA | GOPINATH MISHRA VS | // BASUDEVPUR /34 /2020 () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---|
| 182 | CRLMC/0005479/2023 | MANOJ LIMA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PUTASINGH /28 /2022 () // |
| 183 | CRLMC/0005480/2023 | SUMILATA SETHI VS STATE OF ODISHA | DEBASISH SAMAL VS | SINGLA /149 /2019 () // |
| 184 | CRLMC/0005481/2023 | TRILOCHAN MEHER VS STATE OF ODISHA | SAROJ KUMAR MISHRA VS | SAMBALPUR CYBER /7 /2021 () // |
| 185 | CRLMC/0005482/2023 | M/S. K.S. ASSOCIATES, BBSR VS KARAN PODDAR | SWARUP RANJAN SINGHSAMANT VS | / /0 () // |
| 186 | CRLMC/0005483/2023 | ELATARA DIGAL VS STATE OF ODISHA | LAMBODOR ACHARI VS | KHALLIKOTE /29 /2018 () // |
| 187 | CRLMC/0005484/2023 | JITENDRA PATRA VS STATE OF ODISHA | HEMANTA KUMAR ROUT VS | KHARABEL NAGAR P.S. /20 /2016 () // |
| 188 | CRLMC/0005485/2023 | CHANDAN@CHANDAN KUMAR JENA VS SHANTILATA JENA | SAMARENDRA BAHADUR VS | CHANDABALI /341 /2021 () // |
| 189 | CRLMC/0005486/2023 | AYODHYA BEHERA VS STATE OF ODISHA | SAROJ KUMAR DASH VS | DHENKANAL SADAR /521 /2018 () // |
| 190 | CRLMC/0005487/2023 | BUDHADEV BEHERA VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | NAYAPALLI P.S. /127 /2015 () // |
| 191 | CRLMC/0005488/2023 | PARESH KUMAR BEHERA VS STATE OF ODISHA | RAMDAS ACHARY VS | BISOI /233 /2023 () // |
| 192 | CRLMC/0005489/2023 | SUNIL KUMAR JAIN VS STATE OF ODISHA | EKTA AGARWAL VS | BADMAL /166 /2023 () // |
| 193 | CRLMC/0005490/2023 | SEKHAR AGARWAL | EKTA AGARWAL | PURIGHAT /10 /2023 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------|---------------------------------|
| | | VS | VS | () |
| 194 | CRLMC/0005491/2023 | STATE OF ODISHA SANGRAM MOHANTY | BIPIN KUMAR NAYAK | // GOP /320 /2022 |
| | | VS | VS | () |
| 195 | CRLMC/0005492/2023 | STATE OF ODISHA BASANTA SAHOO | SANGRAMJIT PANDA | // BHUBAN /310 /2022 |
| | | VS | VS | () |
| 196 | CRLMC/0005493/2023 | STATE OF ODISHA GAGAN PARIDA | DEBENDRA NARAYAN PATTANAIAK | // KHURDA P.S. /577 /2015 |
| | | VS | VS | () |
| 197 | CRLMC/0005494/2023 | STATE OF ODISHA GAJENDRA KABAT | BIBEKANANDA BHUYAN | // / /0 |
| | | VS | VS | () |
| 198 | CRLMC/0005495/2023 | DEBABRATA ACHARYA SANDEEP KUMAR JENA | AMLAN SHAKTI PAUL | // NAYAPALLI P.S. /727 /2022 |
| | | VS | VS | () |
| 199 | CRLMC/0005496/2023 | STATE OF ODISHA RANJAN PALEI | SUSIL KUMAR PATTNAIK | // BARBIL /173 /2018 |
| | | VS | VS | () |
| 200 | CRLMC/0005497/2023 | STATE OF ODISHA SIDHARTHA SHANKAR RAY | SOBHAM PANIGRAHI | // / /0 |
| | | VS | VS | () |
| 201 | CRLMC/0005498/2023 | STATE OF ODISHA NARESH CHANDRA NAYAK | RANJITA SINGH | // /59 /2002 |
| | | VS | VS | () |
| 202 | CRLMC/0005499/2023 | STATE OF ODISHA SANTOSH SHARMA | DEEPAK KUMAR PANI | // / /0 |
| | | VS | VS | () |
| 203 | CRLMC/0005500/2023 | STATE OF ODISHA SANJAY @ SANAJY KUMAR BISOI | SAROJ KUMAR PADHI | // / /0 |
| | | VS | VS | () |
| 204 | CRLMC/0005501/2023 | STATE OF ODISHA AJIT KUMAR SAHU | SATYAJIT MOHAPATRA | // / /0 |
| | | VS | VS | () |

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|-----|--------------------|---|----------------------------------|---|
| 205 | CRLMC/0005502/2023 | PRANATILATA SAHU ADITYA PRADHAN VS STATE OF ODISHA | DIPTI RANJAN MOHAPATRA VS | // JAGANNATHA PRASAD /87 /2013 () |
| 206 | CRLMC/0005503/2023 | JIBAN JYOTI SAHOO VS RENUBALA SAHOO | SAMBEET PATTANAYAK VS | // KONARK /39 /2020 () |
| 207 | CRLMC/0005504/2023 | SRIKANTA KUMAR ACHARYA VS STATE OF ODISHA(VIG.) | ABHAS MOHANTY VS | // KHURDA VIGILANCE /35 /2004 () |
| 208 | CRLMC/0005505/2023 | NRUSINGHA NANDA KHADAGRAI VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // PARLAKHEMUNDI /184 /2016 () |
| 209 | CRLMP/0002565/2023 | LAXMAN KOPE VS STATE OF ODISHA | TIKERAM MEHER VS | // /0 () |
| 210 | CRLMP/0002566/2023 | SUBHASHMITA SETHI VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | // /0 () |
| 211 | CRLMP/0002567/2023 | UMESH KUMAR PARIDA VS STATE OF ODISHA | BIKRAM PRATAP DAS VS | // /0 () |
| 212 | CRLMP/0002568/2023 | SAMPATI MALIK VS STATE OF ODISHA | RAMAKRISHNA NAIK VS | // /0 () |
| 213 | CRLMP/0002569/2023 | GAGAN NAYAK VS STATE OF ODISHA | DEBENDRA NARAYAN PATTANAİK VS | // /0 () |
| 214 | CRLMP/0002570/2023 | MAMATA SAHOO VS THE TAHASILDAR, DERABISH | SIDHARTHA MISHRA VS | // /0 () |
| 215 | CRLMP/0002571/2023 | BILASA CHHOTRIA VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | // /0 () |

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|-----|---------------------|--|---------------------------|--|
| 216 | CRLMP/0002572/2023 | ASHUTOSH SAMANTARAY VS STATE OF ODISHA | SRIKANTA MAHUNTA VS | // () // |
| 217 | CRLREV/0000683/2023 | SUMAN KUMAR SINGH VS SUNIL KUMAR AGRAWAL | RANJAN KUMAR SAHOO VS | // () // |
| 218 | CRLREV/0000684/2023 | NRUSINGH PATRO VS STATE OF ODISHA | GAUTAM DAS VS | PATTAPUR (ASKA) /81 /2023 () // |
| 219 | CRLREV/0000685/2023 | SUCHISMITA SAHOO VS DUSHMANT SAHOO | SAMBHRAM DAS VS | // () // |
| 220 | CRLREV/0000686/2023 | PRADIP KUMAR MAHALA VS STATE OF ODISHA(VIG.) | CHANDAN SAMANTARAY VS | CUTTACK VIGILANCE /3 /2019 () // |
| 221 | CRLREV/0000687/2023 | RAJESH SARKAR VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | KHALLIKOTE /370 /2023 () // |
| 222 | CRLREV/0000688/2023 | BAPI @ BAPIA CHARAN SING VS STATE OF ODISHA | SWAPNIL ROY VS | BERHAMPUR /67 /2021 () // |
| 223 | CRLREV/0000689/2023 | TOFAN KUMAR SAHOO VS ARCHANA SAHOO | SUBHRANSU THAKUR VS | KUJANGA /231 /2020 () // |
| 224 | CRLREV/0000690/2023 | INDRAJIT DE VS REPUBLIC OF INDIA (CBI) | CHANDANA MISHRA VS | // () // |
| 225 | FAO/0000572/2023 | KRUSHNAMANI DAS VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // () // |
| 226 | FAO/0000573/2023 | RANJANI KATA RATH VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // () // |
| 227 | FAO/0000574/2023 | SAKUNTALA BISWAL | SUKANATA KUMAR NAYAK 2 | // |

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|-----|-------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 228 | FAO/0000575/2023 | TRILOCHAN BISWAL RAMESH CHANDRA SAHU | PRADIPTA KISHORE BHUYAN | // |
| | | VS | VS | 0 |
| 229 | FAO/0000576/2023 | STATE OF ODISHA ASHOK KUMAR PRADHAN | PRADIPTA KISHORE BHUYAN | // |
| | | VS | VS | 0 |
| 230 | FAO/0000577/2023 | STATE OF ODISHA BINAYA KUMAR PARIDA | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| 231 | FAO/0000578/2023 | STATE OF ODISHA BINAYA KUMAR SAHOO | PRADIPTA KISHORE BHUYAN | // |
| | | VS | VS | 0 |
| 232 | FAO/0000579/2023 | STATE OF ODISHA RUSABHA KUMAR JENA | PRADIPTA KISHORE BHUYAN | // |
| | | VS | VS | 0 |
| 233 | LAA/0000067/2023 | STATE OF ODISHA PRASANT KUMAR MISHRA | MANORANJAN ACHARYA | // |
| | | VS | VS | 0 |
| 234 | LAA/0000068/2023 | LAND ACQUISITION OFFICER, K.R.B., RAIL LINK PROJECT, ZONE OFFICE, NAYAGARH NIHAR RANJAN SWAIN | BRAHMANANDA TRIPATHY | // |
| | | VS | VS | 0 |
| 235 | MACA/0001260/2023 | STATE OF ODISHA GITANJALI DASH | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 236 | MACA/0001261/2023 | PUSKAR MAHAPATRA@BULU JAYANTI BEHERA | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 237 | MACA/0001262/2023 | PANCHANAN PATRA NEW INDIA ASSURANCE CO.LTD., BALANGIR | NAYAN BEHARI DAS | // |
| | | VS | VS | 0 |
| 238 | MACA/0001263/2023 | REETA BEHERA PADMABATI NAIK | NIRANJAN LENKA | // |
| | | VS | VS | 0 |

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|-----|-------------------|---|----------------------------|--------------------------|
| 239 | MACA/0001264/2023 | SUNIL KUMAR BARIK LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED. VS SUSHANTA RATH | RANJAN KUMAR SHRMA VS | // // 0 |
| 240 | MACA/0001265/2023 | TH DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS RASMITA LENKA | CO. DITTA VS | // 0 // |
| 241 | MACA/0001266/2023 | ATALA BIHARI OJHA VS SUJIT KUMAR SAMAL | DEBASISI PATNAIK VS | // 0 // |
| 242 | MACA/0001267/2023 | AMIYA KUMAR SWAIN VS SUJIT KUMAR SAMAL | DEBASISH PATNAIK VS | // 0 // |
| 243 | MACA/0001268/2023 | MANORANJAN DAS VS RANJAN KUMAR ACHARYA | SUSANT KUMAR MOHANTY VS | // 0 // |
| 244 | MACA/0001269/2023 | DIVL. MANAVGER, ORIENTAL INSURANCE CO. LTD. VS BRAHMANANDA BHOI | SOMNATH ROY VS | // 0 // |
| 245 | MACA/0001270/2023 | SHRIRAM GENERAL INSURANCE COMPANY LTD. VS KUNTALA MEHER | ADAM ALI KHAN VS | // 0 // |
| 246 | MACA/0001271/2023 | SHRIRAM G.I.CO.. LTD. VS RAM CHANDRA NAYAK | ADAM ALI KHAN VS | // 0 // |
| 247 | MACA/0001272/2023 | BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LIMITED. VS KHIRODINI SUHULA | ADAM ALI KHAN VS | // 0 // |
| 248 | MACA/0001273/2023 | SHRIRAM G.I.CO. LTD. VS JAYARAM GOUDA | ADAM ALI KHAN VS | // 0 // |
| 249 | MACA/0001274/2023 | SHRIRAM GENERAL INSURANCE CO. L.T.D VS NARENDRA GOUDA | ADAM ALI KHAN VS | // 0 // |

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|-----|--------------------|---|------------------------------|--------------------------|
| 250 | MATA/0000450/2023 | JHARANA PANDA VS DEBASIS BHARATI | JAJATI KESHARI KHUNTIA VS | // 0 // |
| 251 | MSA/0000013/2023 | M/S., S.J. DEVELOPERS AND HOUSINGH PVT. L.T.D. | PRABHU PRASANNA BEHERA | // |
| | | VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY | VS | 0 // |
| 252 | RPFAM/0000444/2023 | SUBHASHMITA BHANJA VS SHANTILATA BHANJA | AMLAN SHAKTI PAUL VS | // 0 // |
| 253 | RPFAM/0000445/2023 | ANANDAGOPAL PANDA VS SHARMISTHA SENAPATI | BALARAM NAYAK VS | // 0 // |
| 254 | RSA/0000565/2023 | CHOUDHURY GOCHHAYAT VS MATRU PRASAD MISHRA | SURESH KUMAR MISHRA VS | // 0 // |
| 255 | RSA/0000566/2023 | KRUSHNA KHILLA VS BHAGATRAM NAYAK | ARIJEET MISHRA VS | // 0 // |
| 256 | RSA/0000567/2023 | BALLAVA CHARANA PANI VS COLLECTOR, JAGATSINGHPUR | DEVI PRASAD DASH VS | // 0 // |
| 257 | RSA/0000568/2023 | RAMACHANDRA BEHERA VS TOFA DALAI | SANTOSH KUMAR ROUT VS | // 0 // |
| 258 | RSA/0000569/2023 | SAILABALA BISWAL VS SOMANATH SUNDAR RAY | BIBEKANANDA BHUYAN VS | // 0 // |
| 259 | RSA/0000570/2023 | BHARATI KHUNTIA VS BINAYAK PATTNAYAK | AJIT CHANDRA MOHAPATRA VS | // 0 // |
| 260 | RSA/0000571/2023 | CHITTA RANJAN MAHAPATRA VS M/S. GOLDEN LAND DEVELOPERS LTD. | BANAMBAR DASH VS | // 0 // |
| 261 | RSA/0000572/2023 | STATE OF ODISHA | NIHAR KANTA PRAHARAJ,A.G.A | // |

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 262 | RSA/0000573/2023 | BANSIDHAR MUDULI LAXMAN BASKEY @ MAJHI | SUKANTA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| 263 | RVWPET/0000481/2023 | MUCHIRAM TUDU @ MAJHI STATE OF ODISHA | SANGRAM JENA, A.G.A. | // |
| | | VS | VS | 0 |
| 264 | RVWPET/0000482/2023 | SANJIB KUMAR PANDA STATE OF ODISHA | SANGRAM JENA,A.G.A | // |
| | | VS | VS | 0 |
| 265 | RVWPET/0000483/2023 | UDIT KUMAR BABU KRUSHNA JENA | DWARIKA PRASAD MOHANTY | // |
| | | VS | VS | 0 |
| 266 | RVWPET/0000484/2023 | CHANDANA NANDA PIRI CHANDRAKANTA MAHAPATRA | ADV. | // |
| | | VS | VS | 0 |
| 267 | RVWPET/0000485/2023 | SUSHILA DEVI KAMALA BIRI MANUFACTURING CO. PVT. LTD., WEST BENGAL | BYOMKESH SAHOO | // |
| | | VS | VS | 0 |
| 268 | RVWPET/0000486/2023 | STATE OF ODISHA M/S. ANHEUSER BUSCH INBEV INDIA LTD. | ADV. | // |
| | | VS | VS | 0 |
| 269 | STREV/0000030/2023 | STATE OF ODISHA M/S. DEEPAK STEEL AND POWER LTD. | GOURI MOHAN RATH | // |
| | | VS | VS | 0 |
| 270 | STREV/0000031/2023 | STATE OF ODISHA M/S. DEEPAK STEEL AND POWER LTD. | KESHAB CHANDRA KAR | // |
| | | VS | VS | 0 |
| 271 | STREV/0000032/2023 | STATE OF ODISHA M/S. RAJESH STORE AND MAA MAHESWARY MARRIAGE | KAJAL SAHOO | // |
| | | VS | VS | 0 |
| 272 | STREV/0000033/2023 | STATE OF ODISHA M/S. BABA DHARSU TRADERS | KAJAL SAHOO | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|---|----------------------------------|---------------------------------|
| 273 | TRP(C)/0000434/2023 | STATE OF ODISHA SANAT JENA VS MAUSUMI SI | SURYA MOHAPATRA VS | // // 0 // |
| 274 | TRP(C)/0000435/2023 | SUBHASHREE SAMAL VS SUBRAT KUMAR DHARUA | DAYANANDA MOHAPATRA VS | // 0 // |
| 275 | TRP(C)/0000436/2023 | SUMITRA PRADHAN VS RAMAKANTA PRADHAN | TANMAYA KUMAR MOHANTY VS | // 0 // |
| 276 | TRP(C)/0000437/2023 | PRATIMA SWAIN @ MARTHA VS SATYANARAYAN MARTHA | TRILOCHAN DASH VS | // 0 // |
| 277 | WA/0003122/2023 | STATE OF ODISHA VS BIMAL CHANDRA DAS | AJODHYA RANJAN DAS, A.G.A. VS | // 0 // |
| 278 | WA/0003123/2023 | STATE OF ODISHA VS DURYODHAN SAMANTARAY | AJODHYA RANJAN DAS, A.G.A. VS | // 0 // |
| 279 | WA/0003124/2023 | STATE OF ODISHA VS NIRAKAR MEHER | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 280 | WA/0003125/2023 | STATE OF ODISHA VS A.SANYASI RAO | BIPLAB MOHANTY,A.G.A VS | // 0 // |
| 281 | WA/0003126/2023 | STATE OF ODISHA VS NIRANJAN NAYAK | BIPLAB MOHANTY,A.G.A VS | // 0 // |
| 282 | WA/0003127/2023 | STATE OF ODISHA VS AKULA CHANDRA PADHAN | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 283 | WA/0003128/2023 | STATE OF ODISHA VS DAMBARUDHAR DEHURY | BIPLAB MOHANTY,A.G.A VS | // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------|---|-------------------------------------|--------------------------|
| 284 | WA/0003129/2023 | STATE OF ODISHA VS SARAT CHANDRA NAIK | BIPLAB MOHANTY,A.G.A VS | // 0 // |
| 285 | WA/0003130/2023 | STATE OF ODISHA VS DURYODHAN DAS | SANGRAM JENA, A.G.A. VS | // 0 // |
| 286 | WA/0003131/2023 | STATE OF ODISHA VS RANJIT KUMAR BARIK | BIPLAB MOHANTY,A.G.A VS | // 0 // |
| 287 | WA/0003132/2023 | STATE OF ODISHA VS AMIYA KUMAR MOHANTY | SAILAZA NANDAN DAS, A.S.C. VS | // 0 // |
| 288 | WA/0003133/2023 | STATE OF ODISHA VS DHIREN CHANDRA MOHANTA | SURYA NARAYAN PATNAIK, A.G.A. VS | // 0 // |
| 289 | WA/0003134/2023 | COMMNR-CUM-SECY, ST AND SC DEVELOPMENT, VS SAHADEV BEHERA | SURYA NARAYAN PATNAIK, A.G.A. VS | // 0 // |
| 290 | WA/0003135/2023 | STATE OF ODISHA VS RAJESH KUMAR PADHI | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 291 | WA/0003136/2023 | STATE OF ODISHA VS TRILOCHAN DASH | DEBASIS MOHAPATRA, A.S.C. VS | // 0 // |
| 292 | WA/0003137/2023 | STATE OF ODISHA VS RAMESH CHANDRA SAHOO | DEBASIS MOHAPATRA, A.S.C. VS | // 0 // |
| 293 | WA/0003138/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY VS KAILASH RAJ | TARANANDA PATTANAYAK VS | // 0 // |
| 294 | WA/0003139/2023 | STATE OF ODISHA VS MAHESWAR PRADHAN | DEBASIS MOHAPATRA, A.S.C. VS | // 0 // |
| 295 | WA/0003140/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY | TARANANDA PATTANAYAK | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 296 | WA/0003141/2023 | RAMESH RAJ STATE OF ODISHA | BIPLAB MOHANTY, A.G.A. | // |
| | | VS | VS | 0 |
| 297 | WA/0003142/2023 | SIBANI KUMARI PANIGRAHI STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | // |
| | | VS | VS | 0 |
| 298 | WA/0003143/2023 | JAGADISH GANGA STATE OF ODISHA | BIPLAB MOHANTY, A.G.A. | // |
| | | VS | VS | 0 |
| 299 | WA/0003144/2023 | KALINGO JAGADISH NAYAK STATE OF ODISHA | RABI NARAYAN MISHRA, A.G.A. | // |
| | | VS | VS | 0 |
| 300 | WA/0003145/2023 | PRATAP CHANDRA SAHU STATE OF ODISHA | DHANANJAY MUND, A.G.A. | // |
| | | VS | VS | 0 |
| 301 | WA/0003146/2023 | SUJIT KUMAR MISHRA VICE CHANCELLOR ,UTKAL UNIVERSITY | TARANANDA PATTANAYAK | // |
| | | VS | VS | 0 |
| 302 | WA/0003147/2023 | DILLIP KUMAR PRADHAN SAHOO SWAGATIKA KESHAB | GYANARANJAN SETHI | // |
| | | VS | VS | 0 |
| 303 | WA/0003148/2023 | STATE OF ODISHA THE SR. MANAGER (HR AND IR) | DURGA PRASAD NANDA | // |
| | | VS | VS | 0 |
| 304 | WA/0003149/2023 | PRASAD KUMAR DHAL STATE OF ODISHA | PRAVAT KUMAR MUDULI(A.G.A) | // |
| | | VS | VS | 0 |
| 305 | WA/0003150/2023 | SUDAM SAHU STATE OF ODISHA | PRAVAT KUMAR MUDULI(A.G.A) | // |
| | | VS | VS | 0 |
| 306 | WP(C)0042247/2023 | PRATAP KUMAR BASTIA GAGEI DEHURY | ER.DEBASHISHA HOTA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 307 | WP(C)/0042248/2023 | STATE OF ODISHA BIDYADHAR SHIAL VS | DURGESH NARAYAN RATH VS | // // () |
| 308 | WP(C)/0042249/2023 | STATE OF ODISHA SANDURU MALLIK VS | KIRTAN DANG VS | // // () |
| 309 | WP(C)/0042250/2023 | STATE OF ODISHA MITHULA TAKRI VS | KIRTAN DANG VS | // // () |
| 310 | WP(C)/0042251/2023 | STATE OF ODISHA BHAGABATA ARGALI VS | KIRTAN DANG VS | // // () |
| 311 | WP(C)/0042252/2023 | STATE OF ODISHA KASTURI GOUDA VS | KIRTAN DANG VS | // // () |
| 312 | WP(C)/0042253/2023 | STATE OF ODISHA RAMANI RANJAN SAHU VS | BABITA KUMARI PATTANAIAK VS | // // () |
| 313 | WP(C)/0042254/2023 | STATE OF ODISHA JASMITA PRADHAN VS | KIRTAN DANG VS | // // () |
| 314 | WP(C)/0042255/2023 | STATE OF ODISHA LENKA BALAJI RAO VS | SATYAJIT SAMAL VS | // // () |
| 315 | WP(C)/0042256/2023 | STATE OF ODISHA MEENA KUMARI SWAIN VS | SATYAJIT SAMAL VS | // // () |
| 316 | WP(C)/0042257/2023 | STATE OF ODISHA SABITA RANI SADANGI VS | SATYAJIT SAMAL VS | // // () |
| 317 | WP(C)/0042258/2023 | STATE OF ODISHA SUBAS CHANDRA SWAIN VS STATE OF ORISSA | RAMAKANTA SAHOO VS | // // () |

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 318 | WP(C)/0042259/2023 | SABITA MOHAPATRA VS STATE OF ODISHA | SATYAJIT SAMAL VS | // 0 // |
| 319 | WP(C)/0042260/2023 | TAPESH RANJAN SAHOO VS STATE OF ODISHA | NIRANJAN BISWAL VS | // 0 // |
| 320 | WP(C)/0042261/2023 | RASHMI RANJAN NAIK VS STATE OF ODISHA | KHAGESWAR BEHERA VS | // 0 // |
| 321 | WP(C)/0042262/2023 | GUPTANCHALA NANDA VS STATE OF ORISSA | MANAS PATI VS | // 0 // |
| 322 | WP(C)/0042263/2023 | JUGENDRA @ JOGENDRA PATEL VS SPL. LAND ACQUISITION OFFICER, POWER INDRA IRRIGATION PROJECT, NUAPADA | KRUSHNA CHANDRA DASH VS | // 0 // |
| 323 | WP(C)/0042264/2023 | PANKAJ SAMAL VS STATE OF ODISHA | PRASANNA KUMAR RATH VS | // 0 // |
| 324 | WP(C)/0042265/2023 | PANKAJ SAMAL VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORP., BBSR | PRASANNA KUMAR RATH VS | // 0 // |
| 325 | WP(C)/0042266/2023 | M/S JYOTI ENTERPRISES, SUNDERGARH VS STATE OF ODISHA | BISWA PRAKASH DHAL VS | // 0 // |
| 326 | WP(C)/0042267/2023 | BIDYADHAR PRADHAN VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 327 | WP(C)/0042268/2023 | ARNNA PURNA BEHERA VS STATE OF ODISHA | ARIJEET MISHRA VS | // 0 // |
| 328 | WP(C)/0042269/2023 | PREMANANDA PIRI VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 329 | WP(C)/0042270/2023 | BIRANCHI NARAYAN PARIJA | RAMA KRISHNA BISOI | // |

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | WP(C)/0042271/2023 | ANJAN KUMAR DASMOHAPATRA | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | WP(C)/0042272/2023 | NIRANJAN JENA | JATINDRA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | THE CENTRAL PUBLIC INFORMATION COMMISSION, NEW DELHI | | // |
| 332 | WP(C)/0042273/2023 | ALL ODISHA CONTRACTORS ASSOCIATION, BBSR | JATINDRA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | THE INSPECTOR OF GENERAL REGISTRATION, CUTTACK | | // |
| 333 | WP(C)/0042274/2023 | PRIYANKA SHAW | BIBHUTI BHUSAN MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 334 | WP(C)/0042275/2023 | PATITENDU MISHRA | SAILABALA JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0042276/2023 | PUBLIC INFORMATION OFFICER,CUTTACK | SAILAZA NANDAN DAS,A.S.C | // |
| | | VS | VS | 0 |
| | | PRADIP PRADHAN | | // |
| 336 | WP(C)/0042277/2023 | PUBLIC INFORMATION OFFICER,CUTTACK | SAILAZA NANDAN DAS,A.S.C | // |
| | | VS | VS | 0 |
| | | PRADIP PRADHAN | | // |
| 337 | WP(C)/0042278/2023 | SUMANTA KUMAR SAHOO | SRINIVAS MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | WP(C)/0042279/2023 | SANGHAMITRA MOHAPATRA | SRINIVAS MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0042280/2023 | BANSHIDHAR DASH | UPENDRA KUMAR SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0042281/2023 | KULAMANI JENA | UPENDRA KUMAR SAMAL | // |
| | | VS | VS | 0 |

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FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|----------------------------------|--------------------------|
| 341 | WP(C)/0042282/2023 | STATE OF ODISHA S.G.KIRANBALA VS | LAKSMIDHAR KABI VS | // // 0 |
| 342 | WP(C)/0042283/2023 | STATE OF ODISHA SANTOSH KUMAR JENA VS | BHUBANESWAR DASH VS | // // 0 |
| 343 | WP(C)/0042284/2023 | STATE OF ODISHA M/S. SHREE JAGANNATH TRADERS, CUTTACK VS | DEEPALI MAHAPATRA VS | // // 0 |
| 344 | WP(C)/0042285/2023 | STATE OF ODISHA DEBASMITA BEHERA VS | CHITTA RANJAN NANDA VS | // // 0 |
| 345 | WP(C)/0042286/2023 | STATE OF ODISHA JAIDEB NAIK VS | SURYA NARAYAN SATPATHY VS | // // 0 |
| 346 | WP(C)/0042287/2023 | THE SETTLEMENT OFFICER, SAMBALPUR ROJALIN JENA VS | SURYA MOHAPATRA VS | // // 0 |
| 347 | WP(C)/0042288/2023 | STATE OF ODISHA THE ORISSA MINERALS DEVELOPMENT CO. LTD., KONTALAKUR VS | SONU KUMAR SHARMA VS | // // 0 |
| 348 | WP(C)/0042289/2023 | STATE OF ODISHA GOKUL NAIK VS | SOUMYA DEV RAY VS | // // 0 |
| 349 | WP(C)/0042290/2023 | STATE OF ODISHA ANIRUDDHA BARIK VS | CHITTARANJAN PATNAIK VS | // // 0 |
| 350 | WP(C)/0042291/2023 | STATE OF ODISHA BISHNUPRIYA SAHU VS | PRASANTA KUMAR MOHANTY (2) VS | // // 0 |
| 351 | WP(C)/0042292/2023 | STATE OF ODISHA SANTOSH KUMAR MISHRA VS | SHANTI PRAKASH MOHANTY VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 352 | WP(C)/0042293/2023 | SUBRAT KUMAR PRADHAN VS MAHINDRA AND MAHINDRA FIANCIAL SERVICES LIMITED | CHINMAYA KUMAR SAHU VS | // 0 // |
| 353 | WP(C)/0042294/2023 | ASWINI KUMAR CHOUDHURY VS STATE OF ODISHA | SIDDHARTHA SAMAL VS | // 0 // |
| 354 | WP(C)/0042295/2023 | AHALYA DAKUA VS STATE OF ODISHA | SANDHYARANI PANI VS | // 0 // |
| 355 | WP(C)/0042296/2023 | THE ORISSA MINERALS DEVELOPMENT CO. LTD., KONTALAK VS STATE OF ODISHA | KONTOLE SHARMA VS | // 0 // |
| 356 | WP(C)/0042297/2023 | SRIKANTA MOHANTA VS STATE OF ODISHA | BHARAT CHANDRA PATRA VS | // 0 // |
| 357 | WP(C)/0042298/2023 | TISCO SUKINDA CHROMITE MINES CONTRACTOR WORKERS UNION, JAJPUR VS THE DY. CHIEF LABOUR COMMNR., BBSR | WORKERS UNION, JAJPUR VS | // 0 // |
| 358 | WP(C)/0042299/2023 | UMAKANTA SAHOO VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 359 | WP(C)/0042300/2023 | PANDAB BEHERA VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 360 | WP(C)/0042301/2023 | THE ORISSA MINERALS DEVELOPMENT CO. LTD (OSM), BALASOAR VS STATE OF ODISHA | SUDHANU SHARMA VS | // 0 // |
| 361 | WP(C)/0042302/2023 | NIRAKAR NAG VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 362 | WP(C)/0042303/2023 | JAYANTI GURUNG VS STATE OF ODISHA | BABITA KUMARI PATTANAİK VS | // 0 // |
| 363 | WP(C)/0042304/2023 | BIBHUTI BHUSAN PANI | PRADEEP KUMAR DAS | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--------------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 364 | WP(C)/0042305/2023 | DAYAL SANKAR MOHANTA | SAPAN KUMAR PAL | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 365 | WP(C)/0042306/2023 | KADAMBINI SWAIN | SHANTI PRAKASH MOHANTY | // |
| | | VS | VS | 0 |
| | | DIRECTOR GENERAL C.I.S.F., NEW DELHI | | // |
| 366 | WP(C)/0042307/2023 | ABHIRAM SAHU | SAIBRATA RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 367 | WP(C)/0042308/2023 | MANOJ KUMAR TRIPATHY | BRUNDABAN ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 368 | WP(C)/0042309/2023 | RASMITA SAMANTARAY | NIRMAL CHANDRA DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 369 | WP(C)/0042310/2023 | SINDHURAJ MOHANTY | SANJIB MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 370 | WP(C)/0042311/2023 | KHIROD CHANDRA DHIR | HEMANTA KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 371 | WP(C)/0042312/2023 | LALIT MOHAN BISWAL | HEMANTA KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 372 | WP(C)/0042313/2023 | PRAMILA PRUSTY | ABHILASH MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 373 | WP(C)/0042314/2023 | AKSHAYA KUMAR MALLIK | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 374 | WP(C)/0042315/2023 | SUSIL KUMAR BEHERA | SUSANTA KUMAR BARAL | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------|--------------------------|
| | | UNION OF INDIA | | // |
| 375 | WP(C)/0042316/2023 | M/S. KALINGA MINING CORPORATION PRIVATE LIMITED | KISHOR KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | COMMISSIONER OF CGST,CENTRAL EXCISE AND CUSTOMS,BHUBANESWAR | | // |
| 376 | WP(C)/0042317/2023 | TRIPATI DALEI | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 377 | WP(C)/0042318/2023 | THE ORISSA MINERALS DEVELOPMENT CO. LTD., KONTAL | KONHAR SHARMA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 378 | WP(C)/0042319/2023 | IPSITA MOHANTY | SAIBRATA RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 379 | WP(C)/0042320/2023 | AKSHAYA KUMAR DAS | SWARUP RANJAN SINGHSAMANT | // |
| | | VS | VS | 0 |
| | | CHAIRMAN CUM M.D. AND APPELLATE AUTHORITY, BBSR | | // |
| 380 | WP(C)/0042321/2023 | SUJATA SETHI | GOPAL CHARAN MOHANTY | // |
| | | VS | VS | 0 |
| | | THE COLLECTOR, JAJPUR | | // |
| 381 | WP(C)/0042322/2023 | SARAT CHANDRA ROUT | PRONOY MOHANTY | // |
| | | VS | VS | 0 |
| | | MEMBER, BOARD OF REVENUE, CUTTACK | | // |
| 382 | WP(C)/0042323/2023 | SADANANDA NAYAK | SARBESWAR BEHERA | // |
| | | VS | VS | 0 |
| | | JUDGE OF FAMILY COURT, PARALAKHEMUNDI | | // |
| 383 | WP(C)/0042324/2023 | PANKAJBASINI PANDA | PRONOY MOHANTY | // |
| | | VS | VS | 0 |
| | | MEMBER, BOARD OF REVENUE, CUTTACK | | // |
| 384 | WP(C)/0042325/2023 | RUPAK PANDA | PRONOY MOHANTY | // |
| | | VS | VS | 0 |
| | | MEMBER, BOARD OF REVENUE, CUTTACK | | // |
| 385 | WP(C)/0042326/2023 | CHINMAYEE SAHOO | PRONOY MOHANTY | // |
| | | VS | VS | 0 |
| | | MEMBER, BOARD OF REVENUE, CUTTACK | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|-----------------------------------|---------------------------------|
| 386 | WP(C)/0042327/2023 | ALOK PANDA VS MEMBER, BOARD OF REVENUE, CUTTACK | PRONOY MOHANTY VS | // 0 // |
| 387 | WP(C)/0042328/2023 | SABITA SATAPATHY VS BANK OF BARODA, BBSR | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 388 | WP(C)/0042329/2023 | BENUDHAR SATAPATHY VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 389 | WP(C)/0042330/2023 | JITENDRA CHHATRIA VS STATE OF ODISHA | KEDAR KUMAR DASH VS | // 0 // |
| 390 | WP(C)/0042331/2023 | UMAKANTA BARIK VS CHIEF MANAGER CUM AUTHRISED OFFICER UCO BANK, BALASORE | CHANDRAKANTA NAYAK VS | // 0 // |
| 391 | WP(C)/0042332/2023 | RAMAKANTA DAS VS STATE OF ODISHA | PRITAM KUMAR MOHANTY VS | // 0 // |
| 392 | WP(C)/0042333/2023 | ANUSUYA SAHOO VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // 0 // |
| 393 | WP(C)/0042334/2023 | M/S. BKD-ACHARYA(JV), BBSR VS STATE OF ODISHA | AJIT KUMAR TRIPATHY VS | // 0 // |
| 394 | WP(C)/0042335/2023 | MINATI RATH VS UTKAL GRAMEEN BANK, BOLANGIR | BIMBISAR DASH VS | // 0 // |
| 395 | WP(C)/0042336/2023 | NIRANJAN SAHOO VS ACCOUNTANT GENERAL A AND E, ODISHA, BBSR | RANJIT MOHANTY VS | // 0 // |
| 396 | WP(C)/0042337/2023 | RATIKANTA DAS VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // 0 // |
| 397 | WP(C)/0042338/2023 | SARAT KUMAR MOHANTY | ALOK KUMAR DAS | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 398 | WP(C)/0042339/2023 | BAIDHAR SAHOO | RANJIT MOHANTY | // |
| | | VS | VS | 0 |
| | | ACCOUNTANT GENERAL A AND E, ODISHA, BBSR | | // |
| 399 | WP(C)/0042340/2023 | SATRUGHAN SETHI | SUBRATA MISHRA | // |
| | | VS | VS | 0 |
| | | SECRETARY, BBSR DEVELOPMENT AUTHORITY | | // |
| 400 | WP(C)/0042341/2023 | PATITAPABAN SEVA SANGHA, ODISHA, PURI | SUBHASISH SATAPATHY | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 401 | WP(C)/0042342/2023 | RAGHUNATH MISHRA | ALOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 402 | WP(C)/0042343/2023 | BIJAYA KUMAR ACHARYA | SUBRATA MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 403 | WP(C)/0042344/2023 | NARASINGHA MISHRA | SURENDRA KUMAR GARTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 404 | WP(C)/0042345/2023 | PUBLIC INFORMATION OFFICER, TPCODL, BBSR | ARNAV BEHERA | // |
| | | VS | VS | 0 |
| | | NARENDRA NAYAK | | // |
| 405 | WP(C)/0042346/2023 | BALAMATI NAYAK | TIRTH KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 406 | WP(C)/0042347/2023 | SUSANTA ORAM | NIRANJAN MAHARANA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 407 | WP(C)/0042348/2023 | BIJAYA KUMAR MISHRA | SUBRATA MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 408 | WP(C)/0042349/2023 | GRAMA THAKUR BIJE, NUAPADA | PRASANNA KUMAR RATH | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 409 | WP(C)/0042350/2023 | STATE OF ODISHA DILIP KUMAR PUROHIT VS | TIRTH KUMAR SAHU VS | // // () |
| 410 | WP(C)/0042351/2023 | STATE OF ODISHA PRAVA RANJAN MISHRA VS | SIDHARTH MISHRA VS | // // () |
| 411 | WP(C)/0042352/2023 | DEPT. OF SCIENCE AND TECHNOLOGY, NEW DELHI TRAILOKYA SAHOO VS | PRIYA RANJAN MISHRA VS | // // () |
| 412 | WP(C)/0042353/2023 | R.T.O CUTTACK ABDUL RAZAK MOSSA VS | BITAS KUMAR SWAIN VS | // // () |
| 413 | WP(C)/0042354/2023 | STATE OF ODISHA MITHUN BEHERA VS | SUBHENDU KUMAR NAYAK VS | // // () |
| 414 | WP(C)/0042355/2023 | THE STATE OF ODISHA NURA PUROHIT VS | TIRTH KUMAR SAHU VS | // // () |
| 415 | WP(C)/0042356/2023 | STATE OF ODISHA SUBHASMITA MISHRA VS | DR. JITENDRA KUMAR LENKA VS | // // () |
| 416 | WP(C)/0042357/2023 | STATE OF ODISHA SAGARIKA MOHAPATRA VS | MILLON KUMAR VS | // // () |
| 417 | WP(C)/0042358/2023 | STATE OF ODISHA PRASANTA KUMAR BEHERA VS | MD. RIAZ VS | // // () |
| 418 | WP(C)/0042359/2023 | STATE OF ODISHA ARAKHITA BEHERA VS | NARESH CHANDRA JENA VS | // // () |
| 419 | WP(C)/0042360/2023 | STATE OF ODISHA SASMITA PUROHIT VS STATE OF ODISHA | TIRTH KUMAR SAHU VS | // // () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 420 | WP(C)/0042361/2023 | BISHNUDEV SHARMA VS SUB-COLLECTOR, BANAI, SUNDARGARH | NARESH CHANDRA JENA VS | // 0 // |
| 421 | WP(C)/0042362/2023 | TARINI SCHOOL OF NURSING, MAYURBHANJ VS STATE OF ODISHA | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 422 | WP(C)/0042363/2023 | HEMANTA KUMAR MISHRA VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 423 | WP(C)/0042364/2023 | SRIBATSA SAMAL VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 424 | WP(C)/0042365/2023 | RUPESH KUMAR AGRAWAL VS STATE OF ODISHA | SASWAT KUMAR ACHARYA VS | // 0 // |
| 425 | WP(C)/0042366/2023 | PRASANTA KUMAR CHAUDHURY VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 426 | WP(C)/0042367/2023 | PATITAPABAN SEVA SANGHA, ODISHA, PURI VS UNION OF INDIA | SUBHASISH SATAPATHY VS | // 0 // |
| 427 | WP(C)/0042368/2023 | ARUNA KUMAR DAS VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 428 | WP(C)/0042369/2023 | TRIPATI SAHU VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 429 | WP(C)/0042370/2023 | JAMBU NAYAK VS UNION OF INDIA | SHASHI BHUSAN JENA VS | // 0 // |
| 430 | WP(C)/0042371/2023 | KANHU CHARAN PATRA VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | // 0 // |
| 431 | WP(C)/0042372/2023 | SANJAY KUMAR AGRAWAL | SASWAT KUMAR ACHARYA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 432 | WP(C)/0042373/2023 | STATE OF ODISHA3 BIJAYA KUMAR JENA | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |
| 433 | WP(C)/0042374/2023 | STATE OF ODISHA SAI KUMAR RAI | BABITA KUMARI PATTANAIAK | // |
| | | VS | VS | 0 |
| 434 | WP(C)/0042375/2023 | STATE OF ODISHA M/S. ORISSA STEVEDORES LTD. | KAJAL SAHOO | // |
| | | VS | VS | 0 |
| 435 | WP(C)/0042376/2023 | DEPUTY COMMISSIONER CT AND GST,CUTTACK ROHIDAS MOHANTA | BHARAT CHANDRA PATRA | // |
| | | VS | VS | 0 |
| 436 | WP(C)/0042377/2023 | COLLECTOR, MAYURBHANJ RASMITA MISHRA | SUDEEPTA KUMAR SINGH | // |
| | | VS | VS | 0 |
| 437 | WP(C)/0042378/2023 | STATE OF ODISHA JEMA HEMRAM @ MUNDA | BIYOTKESH MOHANTY | // |
| | | VS | VS | 0 |
| 438 | WP(C)/0042379/2023 | STATE OF ODISHA SANJAY KUMAR AGRAWAL | SASWAT KUMAR ACHARYA | // |
| | | VS | VS | 0 |
| 439 | WP(C)/0042380/2023 | STATE OF ODISHA SANTOSH KUMAR DALAI | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| 440 | WP(C)/0042381/2023 | STATE OF ODISHA LIPSITA MISHRA | ASHOK DAS | // |
| | | VS | VS | 0 |
| 441 | WP(C)/0042382/2023 | UNION OF INDIA SANJAY KUMAR AGRAWAL | SASWAT KUMAR ACHARYA | // |
| | | VS | VS | 0 |
| 442 | WP(C)/0042383/2023 | STATE OF ODISHA MANJU BALA DALAI | MANASI MOHAPATRA | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 443 | WP(C)/0042384/2023 | STATE OF ODISHA SUKUMARI JALI VS | NIRANJAN MAHARANA VS | // // () |
| 444 | WP(C)/0042385/2023 | STATE OF ODISHA PRADEEP ORAM VS | NIRANJAN MAHARANA VS | // // () |
| 445 | WP(C)/0042386/2023 | STATE OF ODISHA DHIREN CHANDRA BARIK VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 446 | WP(C)/0042387/2023 | STATE OF ODISHA SULOCHANA KHUNTIA VS | NIRANJAN PRASAD PATRA VS | // // () |
| 447 | WP(C)/0042388/2023 | STATE OF ODISHA SANJAY KUMAR AGRAWAL VS | SASWAT KUMAR ACHARYA VS | // // () |
| 448 | WP(C)/0042389/2023 | STATE OF ODISHA HARIBAS PATRA VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 449 | WP(C)/0042390/2023 | STATE OF ODISHA BISWA MOHAN VS | TRILOCHAN RATH VS | // // () |
| 450 | WP(C)/0042391/2023 | STATE OF ODISHA SANJAY KUMAR AGRAWAL VS | SASWAT KUMAR ACHARYA VS | // // () |
| 451 | WP(C)/0042392/2023 | STATE OF ODISHA RAJALAXMEE PATRA VS | NIRANJAN PRASAD PATRA VS | // // () |
| 452 | WP(C)/0042393/2023 | STATE OF ODISHA RUPESH KUMAR AGRAWAL VS | SASWAT KUMAR ACHARYA VS | // // () |
| 453 | WP(C)/0042394/2023 | STATE OF ODISHA NILAMANI PRADHAN VS STATE OF ODISHA | HIMANSU SEKHAR SATAPATHY VS | // // () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---|---------------------------------|
| 454 | WP(C)/0042395/2023 | AKSHAYA KUMAR JENA VS STATE OF ODISHA | KISHORE CHANDRA RAJGURU MOHAPATRA VS | // 0 // |
| 455 | WP(C)/0042396/2023 | BISUDHANANDA MOHANTY VS STATE OF ODISHA | MRUTYUNJAYA BISOI VS | // 0 // |
| 456 | WP(C)/0042397/2023 | MITRA BAGH VS ODISHA INFORMATION COMMISSION, BBSR | PADMANAV BHUTIA VS | // 0 // |
| 457 | WP(C)/0042398/2023 | GOBARDHAN PANDA VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | // 0 // |
| 458 | WP(C)/0042399/2023 | SAROJ KUMAR DHALSAMANT VS STATE OF ODISHA | SAROJ KUMAR PADHY VS | // 0 // |
| 459 | WP(C)/0042400/2023 | DASARATHI DAS VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | // 0 // |
| 460 | WP(C)/0042401/2023 | NATIONAL INSURANCE COMPANY LTD. CUTTACK VS BHAGABATI SINGH | PRASANTA KUMAR MAHALI VS | // 0 // |
| 461 | WP(C)/0042402/2023 | UPENDRA PATRNAIK VS STATE OF ODISHA | KAUSHIK SWAIN VS | // 0 // |
| 462 | WP(C)/0042403/2023 | SRIDHAR BISWAL VS STATE OF ODISHA | GANESH PRASAD SAMAL VS | // 0 // |
| 463 | WP(C)/0042404/2023 | TAPASA KUMAR ROUT VS PRIYANKA NAYAK | NIROD KUMAR SAHU VS | // 0 // |
| 464 | WP(C)/0042405/2023 | KRISHNA CHANDRA BEHERA VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | // 0 // |
| 465 | WP(C)/0042406/2023 | DR. SURENDRA KUMAR BEHERA | RANJAN KUMAR ROUT | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA(VIG.) | | // |
| 466 | WP(C)/0042407/2023 | HEMALATA MOHANTA | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 467 | WP(C)/0042408/2023 | DEBASIS GAUDA | BIBHUTI KESHARI BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 468 | WP(C)/0042409/2023 | TAPASWINI GOUDA | ASHOK KUMAR APAT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 469 | WP(C)/0042410/2023 | MANOJ KUMAR MISHRA | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 470 | WP(C)/0042411/2023 | M/S SARTHAK MINERALS PVT. LTD., CUTTACK | BIBEKANANDA BHUYAN | // |
| | | VS | VS | 0 |
| | | KEONJHAR CENTRAL CO OPERATIVE BANK LTD., KEONJHAR | | // |
| 471 | WP(C)/0042412/2023 | CHANDRAKANTI SATPATHY | BIBEKANANDA BHUYAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 472 | WP(C)/0042413/2023 | UDAYA SHANKAR DASH | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 473 | WP(C)/0042414/2023 | DEBASHREE DASH | BIBEKANANDA BHUYAN | // |
| | | VS | VS | 0 |
| | | JHILI PRAVA BEHERA | | // |
| 474 | WP(C)/0042415/2023 | PRASANT KUMAR PALAI | DEVI PRASAD DASH | // |
| | | VS | VS | 0 |
| | | THE PRINCIPAL CHIEF CONSERVATOR OF FOREST, BBSR | | // |
| 475 | WP(C)/0042416/2023 | SAPTAMA KISHOR MISHRA | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 476 | WP(C)/0042417/2023 | ASHIS KUMAR BHATRA | SUBHASREE MOHANTY | // |
| | | VS | VS | 0 |

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|-----|--------------------|--|------------------------------|--------------------------|
| 477 | WP(C)/0042418/2023 | STATE OF ODISHA RAMESWAR ROUT VS | KAUSHIK SWAIN VS | // // () |
| 478 | WP(C)/0042419/2023 | STATE OF ODISHA PRAKASH CHANDRA JENA VS | LALATENDU RAY VS | // // () |
| 479 | WP(C)/0042420/2023 | STATE OF ODISHA DIBAKAR MISHRA VS | SUBASH CHANDRA ACHARYA VS | // // () |
| 480 | WP(C)/0042421/2023 | STATE OF ODISHA RANTHI TIRKEY VS | ASHOK KUMAR APAT VS | // // () |
| 481 | WP(C)/0042422/2023 | STATE OF ODISHA KRUPASINDHU MOHANTA VS | KAUSHIK SWAIN VS | // // () |
| 482 | WP(C)/0042423/2023 | STATE OF ODISHA MANABODHA PADHAN VS | ASHOK KUMAR APAT VS | // // () |
| 483 | WP(C)/0042424/2023 | STATE OF ODISHA M/S. BASUDEV CONTECH INDIA PVT. LTD. PURI VS | PRAMOD KUMAR TRIPATHY VS | // // () |
| 484 | WP(C)/0042425/2023 | STATE OF ODISHA KISHAN DIGAL VS | ASHOK KUMAR APAT VS | // // () |
| 485 | WP(C)/0042426/2023 | STATE OF ODISHA ALFIJA MONALISA NAYAK VS | SUJATA JENA VS | // // () |
| 486 | WP(C)/0042427/2023 | CHINMAYA KUMAR NAYAK KALIPADA MUNDA VS | ASHOK KUMAR APAT VS | // // () |
| 487 | WP(C)/0042428/2023 | STATE OF ODISHA MANJULATA PARIJA @ PARIDA VS | HEMANTA KUMAR RATSINGH VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 488 | WP(C)/0042429/2023 | BIPIN BIHARI KHAMARI VS THE ADDL. COMMNR. SAMBALPUR | SAROJ KUMAR MISHRA VS | // 0 // |
| 489 | WP(C)/0042430/2023 | PRAFULLA GOUD VS STATE OF ODISHA | AKSHAYA KUMAR PATI VS | // 0 // |
| 490 | WP(C)/0042431/2023 | DEBENDRA NAYAK @ DEBA NAYAK VS STATE OF ODISHA | BISHAL BAIVAB VS | // 0 // |
| 491 | WP(C)/0042432/2023 | BRANCH MANAGER BANK OF INDIA, BALASORE VS SECY. OF THE DISTRICT LEGAL SERVICE AUTHORITY, BALASORE | GURUDUTTA KAR VS | // 0 // |
| 492 | WP(C)/0042433/2023 | OMM JAY JAGANNATH SELF HELP GRUOP, KHURD VS STATE OF ODISHA | KARUNAKAR NAYAK VS | // 0 // |
| 493 | WP(C)/0042434/2023 | SANJEEB KUMAR JOJO VS STATE OF ODISHA | BIYOTKESH MOHANTY VS | // 0 // |
| 494 | WP(C)/0042435/2023 | RATNAMANJARI SWAIN VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 495 | WP(C)/0042436/2023 | DEBARAJ SWAIN VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 496 | WP(C)/0042437/2023 | SOBHA PANDEY VS BRANCH MANAGER, INDIAN OVERSEAS BANK, CUTTACK | NARESH CHANDRA JENA VS | // 0 // |
| 497 | WP(C)/0042438/2023 | RADHAKRUSHNA SAHOO VS UNION OF INDIA | DILLIP KUMAR MOHANTY VS | // 0 // |
| 498 | WP(C)/0042439/2023 | JHARANA PANDA VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 499 | WP(C)/0042440/2023 | MAMATA KUMARI PANDA | NIRANJAN BISWAL | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 500 | WP(C)/0042441/2023 | STATE OF ODISHA LOKANATH SETHI | DR. SIMANCHALLA RANJIT | // |
| | | VS | VS | 0 |
| 501 | WP(C)/0042442/2023 | STATE OF ODISHA MRUTUYUNJAYA PRASAD BISWAL | SATYA PRAKASH NATH | // |
| | | VS | VS | 0 |
| 502 | WP(C)/0042443/2023 | STATE OF ODISHA M/S BINAYA MANDAL, JAGATSINGHPUR | MADHAB LAL AGARWAL | // |
| | | VS | VS | 0 |
| 503 | WP(C)/0042444/2023 | CHIEF COMMNR. OF CT AND GST, CUTTACK UMAKANTA NAYAK | NIRANJAN BISWAL | // |
| | | VS | VS | 0 |
| 504 | WP(C)/0042445/2023 | STATE OF ODISHA SUNIL KUMAR RATH | SANJAY KUMAR SAMANTARAY | // |
| | | VS | VS | 0 |
| 505 | WP(C)/0042446/2023 | STATE OF ODISHA SWAYAMJIT TRIPATHY | RAKESH KUMAR MALLICK | // |
| | | VS | VS | 0 |
| 506 | WP(C)/0042447/2023 | BM, M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., BBSR MITHU LENKA | PRAJNA SARITA MOHANTY | // |
| | | VS | VS | 0 |
| 507 | WP(C)/0042448/2023 | STATE OF ODISHA RATAN BARIK | SANJAY KUMAR SAMANTARAY | // |
| | | VS | VS | 0 |
| 508 | WP(C)/0042449/2023 | STATE OF ODISHA PRAMOD KUMAR PATTNAIK | SANTOSH KUMAR MAHANTY | // |
| | | VS | VS | 0 |
| 509 | WP(C)/0042450/2023 | STATE OF ODISHA SURYAKANTI BEHERA | BUDHIRAM DAS | // |
| | | VS | VS | 0 |
| 510 | WP(C)/0042451/2023 | STATE OF ODISHA SUBASH CHANDRA PANI | SANJIT KUMAR DAS | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|-----------------------------------|---------------------------------|
| 511 | WP(C)/0042452/2023 | THE COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, NH, KHURDA RASMI NAYAK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | // // 0 // |
| 512 | WP(C)/0042453/2023 | SUBASH CHANDRA DEHURY VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | // 0 // |
| 513 | WP(C)/0042454/2023 | DR. SOMANATH SETHI VS STATE OF ODISHA | JITENDRA KUMAR LENKA VS | // 0 // |
| 514 | WP(C)/0042455/2023 | JADUMANI DAS VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | // 0 // |
| 515 | WP(C)/0042456/2023 | JAYANANDA BAGH VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 516 | WP(C)/0042457/2023 | SAROJ KUMAR PRADHAN VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | // 0 // |
| 517 | WP(C)/0042458/2023 | RADHAMOHAN SATAPATHY VS STATE OF ODISHA | KABIR KUMAR JENA VS | // 0 // |
| 518 | WP(C)/0042459/2023 | PRAKASH KUMAR BHOI VS THE COLLECTOR, JHARSUGUDA | NIRANJAN MAHARANA VS | // 0 // |
| 519 | WP(C)/0042460/2023 | RANJAN KUMAR SAHU VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | // 0 // |
| 520 | WP(C)/0042461/2023 | DHANESWAR PRADHAN VS STATE OF ODISHA | PRASANNA KUMAR RATH VS | // 0 // |
| 521 | WP(C)/0042462/2023 | MANAS RANJAN SETHY VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-------------------------------|--------------------------|
| 522 | WP(C)/0042463/2023 | SUKADEV BEHERA VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | // 0 // |
| 523 | WP(C)/0042464/2023 | MANOJ KUMAR PRADHAN VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | // 0 // |
| 524 | WP(C)/0042465/2023 | DAITARI SAHU VS STATE OF ODISHA | CHITTARANJAN PATNAIK VS | // 0 // |
| 525 | WP(C)/0042466/2023 | SUSHMITA MOHANTY VS STATE OF ODISHA | SATYANARAYAN PATTANAİK VS | // 0 // |
| 526 | WP(C)/0042467/2023 | SANJIB KUMAR BHUYAN VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | // 0 // |
| 527 | WP(C)/0042468/2023 | SRIKANTA MISHRA VS STATE OF ODISHA | PRAFULLA KUMAR MISHRA VS | // 0 // |
| 528 | WP(C)/0042469/2023 | SADASIV LENKA VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | // 0 // |
| 529 | WP(C)/0042470/2023 | SOBHA PANDEY VS COLLECTOR CUM D.M., CUTTACK | BIJAY KUMAR MOHANTY VS | // 0 // |
| 530 | WP(C)/0042471/2023 | BHAGABAN SAHOO VS STATE OF ODISHA | BASUDEV BARIK VS | // 0 // |
| 531 | WP(C)/0042472/2023 | M/S. ENZEN GLOBAL SOLUTION PRIVATE LTD., KHORRAMPUR VS THE COMMISSIONER OF COMMERICAL TAX AND GST, CUTTACK | RUDRAN KUMAR KANUNGO VS | // 0 // |
| 532 | WP(C)/0042473/2023 | DR. ASHOK KUMAR MOHANTY VS STATE OF ODISHA | TARANANDA PATTANAYAK VS | // 0 // |
| 533 | WP(C)/0042474/2023 | BHAJAMAN NAYAK | PRASANNA KUMAR RATH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------|--------------------------|
| | | VS | VS | () |
| 534 | WP(C)/0042475/2023 | STATE OF ODISHA KRISHNA CHANDRA PADHEE | DEEPAK RANJAN SUNDARAY | // |
| | | VS | VS | () |
| 535 | WP(C)/0042476/2023 | STATE OF ODISHA KAILASH CHANDRA ROUT | AMIYA KUMAR CHHATOI | // |
| | | VS | VS | () |
| 536 | WP(C)/0042477/2023 | PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR PREMANANDA HARPAL | JYOTI RANJAN KAR | // |
| | | VS | VS | () |
| 537 | WP(C)/0042478/2023 | STATE OF ODISHA GOURAHARI SETHI | SUKANTA KUMAR NAYAK | // |
| | | VS | VS | () |
| 538 | WP(C)/0042479/2023 | STATE OF ODISHA MANJULATA MOHANTA | DEEPAK RANJAN SUNDARAY | // |
| | | VS | VS | () |
| 539 | WP(C)/0042480/2023 | STATE OF ODISHA SANJIT CHHATTERJEE | DEEPAK RANJAN SUNDARAY | // |
| | | VS | VS | () |
| 540 | WP(C)/0042481/2023 | STATE OF ODISHA BANDANA DEORIYA | RAMESH AGARWAL | // |
| | | VS | VS | () |
| 541 | WP(C)/0042482/2023 | STATE OF ODISHA TRINATH PRADHAN | SHARMISTHA SAMAL | // |
| | | VS | VS | () |
| 542 | WP(C)/0042483/2023 | STATE OF ODISHA LIPIKA SAHOO | DURGESH NARAYAN RATH | // |
| | | VS | VS | () |
| 543 | WP(C)/0042484/2023 | STATE OF ODISHA MURALI PANDA | DURGESH NARAYAN RATH | // |
| | | VS | VS | () |
| 544 | ABLAPL/0015338/2023 | STATE OF ODISHA SAIB @ SAHEB SAHU | PRASANTA KUMAR PANDA | JARADA /451 /2023 |
| | | VS | VS | () |

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|---|---------------------------------|---------------------------------------|
| 545 | ABLAPL/0015339/2023 | STATE OF ODISHA SANDEEP KUMAR SAHOO VS | ADITI HOTA VS | // / /0 () |
| 546 | ABLAPL/0015340/2023 | STATE OF ODISHA BATAKRUSHNA NAYAK @ BATU VS | ASWINI KUMAR MISHRA (3) VS | // BEGUNIA P.S. /412 /2023 () |
| 547 | ABLAPL/0015341/2023 | STATE OF ODISHA CHANDRAKANTA SENAPATI VS | SANGRAM RATH VS | // NIMAPADA /428 /2023 () |
| 548 | ABLAPL/0015342/2023 | STATE OF ODISHA TARANGA BAG VS | DURLLABHA RANJAN MISHRA VS | // TARBHA /215 /2021 () |
| 549 | ABLAPL/0015343/2023 | STATE OF ODISHA BHASKAR PRADHAN @ KALIA VS | JYOTIRMAYA SAHOO VS | // NIRAKARPUR /320 /2023 () |
| 550 | ABLAPL/0015344/2023 | STATE OF ODISHA BABU @ CHINMAY SAMAL VS | ARIJEET MISHRA VS | // BARI /378 /2023 () |
| 551 | ABLAPL/0015345/2023 | STATE OF ODISHA DAYANIDHI PARIDA VS | RAGHUNATH PRADHAN VS | // KHANTAPADA /284 /2023 () |
| 552 | ABLAPL/0015346/2023 | STATE OF ODISHA KUMBHA @ RAMESH MEHER VS | SATYANARAYAN MISHRA VS | // SINDHIKELA PS /121 /2021 () |
| 553 | ABLAPL/0015347/2023 | STATE OF ODISHA ANIL SINGH SAMANTARAY VS | RATIKANTA MOHAPATRA VS | // AIR FIELD P.S. /285 /2023 () |
| 554 | ABLAPL/0015348/2023 | STATE OF ODISHA RABINDRA SAMAL VS | JNANINDRA PANI VS | // DASARATHPUR /194 /2023 () |
| 555 | ABLAPL/0015349/2023 | STATE OF ODISHA JUNESH NAG @ GANESH NAG VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | // MUNIGUDA /174 /2023 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|--|---------------------------------|--|
| 556 | ABLAPL/0015350/2023 | SAROJ MALIK VS STATE OF ODISHA | ARIJEET MISHRA VS | RAJKANIKA /605 /2023 () // |
| 557 | ABLAPL/0015351/2023 | JAMIRUDDIN ANSARI @ JAMRUDDIN VS STATE OF ODISHA | KULDEEP MOHANTY VS | ROURKELA CYBER P.S. /13 /2021 () // |
| 558 | ABLAPL/0015352/2023 | PRABHUTI PANI @ SANU VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | BARANGA /144 /2023 () // |
| 559 | ABLAPL/0015353/2023 | MAKARADHWAJA DAS VS STATE OF ODISHA | SATYABRATA DASH VS | DHARMASALA /800 /2023 () // |
| 560 | ABLAPL/0015354/2023 | MRUTUNJAYA BISWAL VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | / /0 S.D.J.M.,ATHMALLIK(Anugul) 2(B)CC/0000001/2020 |
| 561 | ABLAPL/0015355/2023 | ADHIKARI BABAJI AMAR KUMAR DASH VS STATE OF ODISHA | SRINIBAS PARIJA VS | PURI TOWN /317 /2023 () // |
| 562 | ABLAPL/0015356/2023 | GOVIND SATPATHY@ GOVINDA CHANDRA SATPATNY VS STATE OF ODISHA | INDRA PRASAD PATTNAIK VS | BOLANGIR TOWN /669 /2023 () // |
| 563 | ABLAPL/0015357/2023 | PRADEEP KUMAR NAYAK VS STATE OF ODISHA | KISHORE CHANDRA KAR VS | KHURDA MODEL /469 /2023 () // |
| 564 | ABLAPL/0015358/2023 | PRADEEP DAS VS STATE OF ODISHA | ASIT KUMAR JENA VS | JENAPUR /380 /2023 () // |
| 565 | ABLAPL/0015359/2023 | PRESWAR NAYAK VS STATE OF ODISHA | JAJATI KESHARI SWAIN VS | NISCHINTAKOILI /156 /2023 () // |
| 566 | ABLAPL/0015360/2023 | ANIL KUMAR BEHERA VS STATE OF ODISHA | GUNAKAR MISHRA VS | DIGAPAHANDI /252 /2023 () // |
| 567 | ABLAPL/0015361/2023 | BIDYADHAR PANDA | DAYANIDHI PANIGRAHY | / /0 |

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|-----------------------------|--------------------------|-------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 568 | ABLAPL/0015362/2023 | RAKESH KU. DAS | BASANTA KUMAR DAS | REMUNA /228 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 569 | ABLAPL/0015363/2023 | AMANI BEHERA | JYOTIRMAYA SAHOO | TANGI (KHURDA) /841 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 570 | ABLAPL/0015364/2023 | DINABANDHU SAHOO | SANJIT MISHRA | CHANDANPUR /334 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 571 | ABLAPL/0015365/2023 | BAYAMAN BAGARTI | SANJIT MISHRA | GOCHHAPADA /17 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 572 | ABLAPL/0015366/2023 | MADAN MOHAN ROUSTRAY @ BAPI | SATRUGHNA DASH (A) | BHAWANIPATNA SADAR /166 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 573 | ABLAPL/0015367/2023 | SANJIT KUMAR SAHOO | RAMANI KANTA PATTANAIAK | AIRPORT /391 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 574 | ABLAPL/0015368/2023 | NIHAR RANJAN JENA | PRABIR KUMAR RAY | DASARATHPUR /197 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 575 | ABLAPL/0015369/2023 | AJIT KUMAR GIRI | SAMARENDRA MOHANTY | TELKOI /251 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 576 | ABLAPL/0015370/2023 | JIBAN @ ADITYA MALIK | PRABIR KUMAR RAY | SABARANG /281 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 577 | ABLAPL/0015371/2023 | BABULA BISWAL@BABULI | SAMARENDRA MOHANTY | KEONJHAR TOWN /374 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 578 | ABLAPL/0015372/2023 | DIPU KANDI @ DIPU BHOI | LALATENDU RAY | PURUNAKATAK /104 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------------|--|
| 579 | ABLAPL/0015373/2023 | STATE OF ODISHA RATNAKAR PALAI VS | SUSANTA SEKHAR MOHAPATRA VS | // KHANTAPADA /71 /2022 () |
| 580 | ABLAPL/0015374/2023 | STATE OF ODISHA MANJULATA NAYAK VS | SAKTI PRASAD DAS VS | // TANGI (KHURDA) /706 /2023 () |
| 581 | ABLAPL/0015375/2023 | STATE OF ODISHA UMAKANTA NAYAK VS | ABHAYA KUMAR PARIDA VS | // BARI /530 /2023 () |
| 582 | ABLAPL/0015376/2023 | STATE OF ODISHA RAMESH CHANDRA PADHI VS | AJAYA KUMAR JENA VS | // SIMULIA /406 /2023 () |
| 583 | ABLAPL/0015377/2023 | STATE OF ODISHA DHANSING MAJHI VS | AJAYA KUMAR JENA VS | // THUAMUL RAMPUR /189 /2023 () |
| 584 | ABLAPL/0015378/2023 | STATE OF ODISHA RANJIT CHHATRA VS | AFRAAZ SUHAIL VS | // HARABHANGA /137 /2023 () |
| 585 | ABLAPL/0015379/2023 | STATE OF ODISHA AJAY SWAIN VS | JAYADEBA BEHERA VS | // BALUGAON P.S. /364 /2023 () |
| 586 | ABLAPL/0015380/2023 | STATE OF ODISHA JAGANNATH NAYAK VS | SANAT KUMAR DAS VS | // JAJPUR ROAD /533 /2023 () |
| 587 | ABLAPL/0015381/2023 | STATE OF ODISHA TUFAN @ TOFAN @ PRADYUMNA PATTAYAT VS | BASUDEV PUJARI VS | // SINGLA /56 /2022 () |
| 588 | ABLAPL/0015382/2023 | STATE OF ODISHA DARSHANI MAJHI VS | PRAJIT KUMAR PRADHAN VS | // KISINDA /86 /2023 () |
| 589 | ABLAPL/0015383/2023 | STATE OF ODISHA MANU NAIK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | // JAGANNATHA PRASAD /214 /2023 () // |

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|--|-----------------------------------|---|
| 590 | ABLAPL/0015384/2023 | JANTI BAG @ JANTIROSE BAG VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | BANGOMUNDA /182 /2023 () // |
| 591 | ABLAPL/0015385/2023 | ASHISH KUMAR DASH VS STATE OF ODISHA | BIGYAN KUMAR SHARMA VS | BHADRAK RURAL /753 /2023 () // |
| 592 | ABLAPL/0015386/2023 | AMARENDRA DALEI @ AMAR VS STATE OF ODISHA | SATYABRATA DASH VS | BADACHANA /275 /2023 () // |
| 593 | ABLAPL/0015387/2023 | RABI SARAN SINGH VS STATE OF ODISHA | RANJAN KUMAR ROUT VS | S.P.(CID-CRL),CUTTACK /33 /2009 () // |
| 594 | ABLAPL/0015388/2023 | NRUSINGHA PALAI VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | PARADEEP LOCK /301 /2022 () // |
| 595 | ABLAPL/0015389/2023 | SK GULAM MAHIRUDDIN VS STATE OF ODISHA | BHARAT JALLI VS | TURUMUNGA /206 /2023 () // |
| 596 | ABLAPL/0015390/2023 | BHABANI SHANKAR PATEL VS STATE OF ODISHA | SUBHENDU KAR VS | SONEPUR /276 /2023 () // |
| 597 | ABLAPL/0015391/2023 | SAGAR NAIK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | JAGANNATHA PRASAD /214 /2023 () // |

ORISSA HIGH COURT

MISC CASES FILED on :22/12/2023

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|--------------------------|---|---|
| 1 | 7/2023 COPET/23/2007 | KONARK TV LTD-MP | HARERAM MISHRA |
| 2 | 8/2023 COPET/23/2007 | KONARK TV LTD-MP | |
| 3 | 57/2023 MSA/13/2023 | M/S., S.J. DEVELOPERS AND HOUSINGH PVT. L.T.D.-MP | PRABHU PRASANNA BEHERA |
| 4 | 58/2023 MSA/13/2023 | M/S., S.J. DEVELOPERS AND HOUSINGH PVT. L.T.D.-MP | PRABHU PRASANNA BEHERA |
| 5 | 59/2023 MSA/13/2023 | M/S., S.J. DEVELOPERS AND HOUSINGH PVT. L.T.D.-MP | PRABHU PRASANNA BEHERA |
| 6 | 76/2023 STREV/30/2023 | M/S. DEEPAK STEEL AND POWER LTD.-MP | KESHAB CHANDRA KAR |
| 7 | 77/2023 STREV/31/2023 | M/S. DEEPAK STEEL AND POWER LTD.-MP | KESHAB CHANDRA KAR |
| 8 | 78/2023 STREV/32/2023 | M/S. RAJESH STORE AND MAA MAHESWARY MARBLE-M | KAJAL SAHOO |
| 9 | 79/2023 STREV/32/2023 | M/S. RAJESH STORE AND MAA MAHESWARY MARBLE-M | KAJAL SAHOO |
| 10 | 80/2023 STREV/32/2023 | M/S. RAJESH STORE AND MAA MAHESWARY MARBLE-M | KAJAL SAHOO |
| 11 | 81/2023 STREV/33/2023 | M/S. BABA DHARSU TRADERS-MP | KAJAL SAHOO |
| 12 | 82/2023 STREV/33/2023 | M/S. BABA DHARSU TRADERS-MP | KAJAL SAHOO |
| 13 | 83/2023 STREV/33/2023 | M/S. BABA DHARSU TRADERS-MP | KAJAL SAHOO |
| 14 | 243/2023 LAA/67/2023 | PRASANT KUMAR MISHRA-MP | MANORANJAN ACHARYA |
| 15 | 360/2023 SA/12/1996 | BRUNDABAN-MP | DAMODAR DEO |
| 16 | 361/2023 SA/300/1987 | KRUSHNA-MP | |
| 17 | 362/2023 SA/197/1987 | EKADASI-MP | M/S.S.S.DAS |
| 18 | 363/2023 SA/197/1987 | EKADASI-MP | M/S.S.S.DAS |
| 19 | 364/2023 SA/197/1987 | EKADASI-MP | M/S.S.S.DAS |
| 20 | 365/2023 SA/269/1986 | SUDHANSU-MP | |
| 21 | 366/2023 SA/269/1986 | SUDHANSU-MP | |
| 22 | 367/2023 SA/269/1986 | SUDHANSU-MP | |
| 23 | 368/2023 SA/40/1991 | KABI CHANDRA PRADHAN-MP | M/S. |
| 24 | 369/2023 SA/40/1991 | KABI CHANDRA PRADHAN-MP | M/S. |
| 25 | 370/2023 SA/40/1991 | KABI CHANDRA PRADHAN-MP | M/S. |
| 26 | 371/2023 | RAM CHANDRA-MP | M/S S.MISRA, MR.AMIYA KU. MISHRA |

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|----|--|---|---|
| 27 | SA/247/1987 401/2023 CRLMP/1957/2023 | DR.MAMATA SUKLA-MP | |
| 28 | 402/2023 CRLMP/2572/2023 | ASHUTOSH SAMANTARAY-MP | SRIKANTA MAHUNTA |
| 29 | 422/2023 CMAPL/862/2023 | RASHBIHARI PANDEY-MP | ADV. |
| 30 | 423/2023 CMAPL/863/2023 | DEVI PRASAD BAL-MP | ADV. |
| 31 | 424/2023 CMAPL/866/2023 | TAJ BUILDERS AND PROPERTY DEVELOPER PVT.-MP | MOHD.A.ALAM |
| 32 | 425/2023 CMAPL/866/2023 | TAJ BUILDERS AND PROPERTY DEVELOPER PVT.-MP | MOHD.A.ALAM |
| 33 | 426/2023 CMAPL/867/2023 | BIJAYA KUMAR BANSAL-MP | ADV |
| 34 | 444/2023 TRP(C)/434/2023 | SANAT JENA-MP | SURYA MOHAPATRA |
| 35 | 445/2023 TRP(C)/435/2023 | SUBHASHREE SAMAL-MP | DAYANANDA MOHAPATRA |
| 36 | 446/2023 TRP(C)/436/2023 | SUMITRA PRADHAN-MP | TANMAYA KUMAR MOHANTY |
| 37 | 447/2023 TRP(C)/437/2023 | PRATIMA SWAIN @ MARTHA-MP | TRILOCHAN DASH |
| 38 | 519/2023 RVWPET/481/2023 | STATE OF ODISHA-MP | SANGRAM JENA, A.G.A. |
| 39 | 520/2023 RVWPET/481/2023 | STATE OF ODISHA-MP | SANGRAM JENA, A.G.A. |
| 40 | 521/2023 RVWPET/375/2023 | SUKANTI BHITRIA-MP | NIRANJAN PANDA |
| 41 | 522/2023 RVWPET/482/2023 | STATE OF ODISHA-MP | SANGRAM JENA,A.G.A |
| 42 | 523/2023 RVWPET/482/2023 | STATE OF ODISHA-MP | SANGRAM JENA,A.G.A |
| 43 | 524/2023 RVWPET/485/2023 | KAMALA BIRI MANUFACTURING CO. PVT. LTD., WEST BANGALORE | BYOMKESH SAHOO |
| 44 | 525/2023 RVWPET/486/2023 | M/S. ANHEUSER BUSCH INBEV INDIA LTD.-MP | ADV. |
| 45 | 530/2023 CONTC/6311/2023 | PRADYUMNA MOHAPATRA-MP | MRS. KANANBLA ROYCHOUDHURY |
| 46 | 555/2023 RPFAM/422/2023 | ANUP MOHAN SAHU @ GAURANGA SAHU-MP | BIBHU PRASAD TRIPATHY |
| 47 | 556/2023 RPFAM/444/2023 | SUBHASHMITA BHANJA-MP | AMLAN SHAKTI PAUL |
| 48 | 557/2023 RPFAM/445/2023 | ANANDAGOPAL PANDA-MP | BALARAM NAYAK |
| 49 | 952/2023 CRLREV/683/2023 | SUMAN KUMAR SINGH-MP | RANJAN KUMAR SAHOO |
| 50 | 953/2023 CRLREV/683/2023 | SUMAN KUMAR SINGH-MP | RANJAN KUMAR SAHOO |
| 51 | 954/2023 CRLREV/684/2023 | NRUSINGH PATRO-MP | GAUTAM DAS |
| 52 | 955/2023 CRLREV/686/2023 | PRADIP KUMAR MAHALA-MP | CHANDAN SAMANTARAY |
| 53 | 956/2023 CRLREV/420/2021 | SAGAR AGRAWAL-MP | ADHIRAJ MOHANTY |
| 54 | 957/2023 CRLREV/422/2021 | SAGAR AGRAWAL-MP | ADHIRAJ MOHANTY, M/S SOUMYAKANTA TRIPATHY |
| 55 | 958/2023 CRLREV/689/2023 | TOFAN KUMAR SAHOO-MP | SUBHRANSU THAKUR |
| 56 | 959/2023 CRLREV/688/2023 | BAPI @ BAPIA CHARAN SING-MP | SWAPNIL ROY |
| 57 | 1057/2023 FAO/84/2021 | NARENDRA KUMAR BAL-MP | SAMEER KUMAR DAS |

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|----|-------------------------------|-------------------------------------|----------------------------|
| 58 | 1058/2023 FAO/574/2023 | SAKUNTALA BISWAL-MP | SUKANATA KUMAR NAYAK 2 |
| 59 | 1059/2023 FAO/575/2023 | RAMESH CHANDRA SAHU-MP | PRADIPTA KISHORE BHUYAN |
| 60 | 1060/2023 FAO/576/2023 | ASHOK KUMAR PRADHAN-MP | PRADIPTA KISHORE BHUYAN |
| 61 | 1061/2023 FAO/578/2023 | BINAYA KUMAR SAHOO-MP | PRADIPTA KISHORE BHUYAN |
| 62 | 1062/2023 FAO/579/2023 | RUSABHA KUMAR JENA-MP | PRADIPTA KISHORE BHUYAN |
| 63 | 1522/2023 RSA/366/2014 | RABIRATNA TANTY-MP | M/S.A.K.NANDA |
| 64 | 1523/2023 RSA/366/2014 | RABIRATNA TANTY-MP | M/S.A.K.NANDA |
| 65 | 1524/2023 RSA/565/2023 | CHOUDHURY GOCHHAYAT-MP | SURESH KUMAR MISHRA |
| 66 | 1525/2023 RSA/366/2014 | RABIRATNA TANTY-MP | M/S.A.K.NANDA |
| 67 | 1526/2023 RSA/566/2023 | KRUSHNA KHILLA-MP | ARIJEET MISHRA |
| 68 | 1527/2023 RSA/567/2023 | BALLAVA CHARANA PANI-MP | DEVI PRASAD DASH |
| 69 | 1528/2023 RSA/568/2023 | RAMACHANDRA BEHERA-MP | SANTOSH KUMAR ROUT |
| 70 | 1529/2023 RSA/569/2023 | SAILABALA BISWAL-MP | BIBEKANANDA BHUYAN |
| 71 | 1530/2023 RSA/573/2023 | LAXMAN BASKEY @ MAJHI-MP | SUKANTA KUMAR NAYAK |
| 72 | 1531/2023 RSA/572/2023 | STATE OF ODISHA-MP | NIHAR KANTA PRAHARAJ,A.G.A |
| 73 | 1532/2023 RSA/572/2023 | STATE OF ODISHA-MP | NIHAR KANTA PRAHARAJ,A.G.A |
| 74 | 1533/2023 RSA/572/2023 | STATE OF ODISHA-MP | NIHAR KANTA PRAHARAJ,A.G.A |
| 75 | 1550/2023 CMP/1605/2023 | JAYANTA BISWAL-MP | BANSHIDHAR SATAPATHY |
| 76 | 1551/2023 CMP/1606/2023 | DILLIP KUMAR SAHOO-MP | MANORANJAN MISHRA |
| 77 | 1552/2023 CMP/1607/2023 | SANJULATA SAHOO-MP | TUSAR KUMAR MISHRA |
| 78 | 1553/2023 CMP/1608/2023 | TIKA MALLIK @ MALLICK-MP | TUSAR KUMAR MISHRA |
| 79 | 1554/2023 CMP/1610/2023 | UMAKANTA BISWAL-MP | BIBEKANANDA BHUYAN |
| 80 | 1555/2023 CMP/1611/2023 | LALATENDU PATRA-MP | AMIT PRASAD BOSE |
| 81 | 1556/2023 CMP/1612/2023 | KISHORE MEHER @ RAJKISHORE MEHER-MP | RAMA CHANDRA RATH |
| 82 | 1557/2023 CMP/1613/2023 | AFROZ BIBI-MP | SIDHESWAR RATH |
| 83 | 1558/2023 CMP/1615/2023 | DURYODHAN SAHOO-MP | RANJAN KUMAR ROUT |
| 84 | 1559/2023 CMP/1616/2023 | LALIT SA @ LALIT MOHAN SA-MP | MAHENDRA KUMAR PRADHAN |
| 85 | 1560/2023 CMP/1616/2023 | LALIT SA @ LALIT MOHAN SA-MP | MAHENDRA KUMAR PRADHAN |
| 86 | 1561/2023 CMP/1617/2023 | SK.ABDULLAH-MP | AJODHYA RANJAN DASH |
| 87 | 1562/2023 CMP/1618/2023 | SANKAR BISWAL-MP | SAMBEET PATTANAYAK |
| 88 | 1701/2023 BLAPL/14526/2023 | SANTOSH KUMAR PAL-MP | RAGHUNATH PRADHAN |
| 89 | 1702/2023 | YOGESH BARIHA-MP | |

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| 90 | BLAPL/9915/2023 2227/2023 MACA/1260/2023 | GITANJALI DASH-MP | PRADEEP KUMAR MISHRA |
| 91 | 2228/2023 MACA/1261/2023 | JAYANTI BEHERA-MP | PRADEEP KUMAR MISHRA |
| 92 | 2229/2023 MACA/1262/2023 | NEW INDIA ASSURANCE CO.LTD., BALANGIR-MP | NAYAN BEHARI DAS |
| 93 | 2230/2023 MACA/1264/2023 | LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD.-MP | ADAM ALI KHAN |
| 94 | 2231/2023 MACA/1265/2023 | TH DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP | L.P. DUTTA |
| 95 | 2232/2023 MACA/1265/2023 | TH DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP | L.P. DUTTA |
| 96 | 2233/2023 MACA/1265/2023 | TH DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP | L.P. DUTTA |
| 97 | 2234/2023 MACA/1268/2023 | MANORANJAN DAS-MP | SUSANT KUMAR MOHANTY |
| 98 | 2235/2023 MACA/1268/2023 | MANORANJAN DAS-MP | SUSANT KUMAR MOHANTY |
| 99 | 2236/2023 MACA/1269/2023 | DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP | SOMNATH ROY |
| 100 | 2237/2023 MACA/1270/2023 | SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP | ADAM ALI KHAN |
| 101 | 2238/2023 MACA/1272/2023 | BRANCH MANAGER, TATA AIG GENERAL INSURANCE CO. LTD.-MP | ADAM ALI KHAN |
| 102 | 2239/2023 MACA/1271/2023 | SHRIRAM G.I.CO.. LTD.-MP | ADAM ALI KHAN |
| 103 | 2240/2023 MACA/1273/2023 | SHRIRAM G.I.CO. LTD.-MP | ADAM ALI KHAN |
| 104 | 2842/2023 ABLAPL/15345/2023 | DAYANIDHI PARIDA-MP | RAGHUNATH PRADHAN |
| 105 | 2843/2023 ABLAPL/2549/2018 | BANTI@SWAYANSU SATYAPRANGYA JENA-MP | |
| 106 | 2844/2023 ABLAPL/8227/2023 | PRAKASH KANDI-MP | |
| 107 | 2845/2023 ABLAPL/12534/2023 | SUBRAT GARABADU-MP | |
| 108 | 2846/2023 ABLAPL/4956/2023 | JAJATI KISHOR DAS @ JAJATI DAS-MP | BITAS KUMAR SWAIN |
| 109 | 2847/2023 ABLAPL/12540/2020 | RAMA CHANDRA MALLIK @ RAMA MALLICK-MP | |
| 110 | 2848/2023 ABLAPL/8270/2021 | PABITRA NAIK-MP | PANCHANAN PANIGRAHI |
| 111 | 2849/2023 ABLAPL/7526/2023 | ARJUN NAYAK @ MANGA-MP | SURYA NARAYAN MISHRA |
| 112 | 2850/2023 ABLAPL/855/2017 | RATNESWAR DAS@RATANA-MP | |
| 113 | 2851/2023 ABLAPL/15914/2019 | BHAGIRATHI SUTAR-MP | |
| 114 | 3141/2023 CRLA/1337/2023 | DR. B.GOPAL CHANDRA RAO-MP | SUSANTA KUMAR DASH |
| 115 | 3142/2023 CRLA/1394/2023 | CHENGA @ N. RAMARAO-MP | JYOTIRMAYA SAHOO |
| 116 | 3143/2023 CRLA/1394/2023 | CHENGA @ N. RAMARAO-MP | JYOTIRMAYA SAHOO |
| 117 | 3144/2023 CRLA/1396/2023 | BHARAT CHANDRA PRUSTY-MP | RAMANIKANTA PATTANAIK |
| 118 | 3145/2023 CRLA/1396/2023 | BHARAT CHANDRA PRUSTY-MP | RAMANIKANTA PATTANAIK |
| 119 | 3146/2023 CRLA/1397/2023 | NALU BISWAL-MP | JYOTIRMAYA SAHOO |
| 120 | 3147/2023 CRLA/1397/2023 | NALU BISWAL-MP | JYOTIRMAYA SAHOO |

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| 121 | 3148/2023 CRLA/1367/2023 | DHIRA@PRAFULLA NAIK-MP | GOPAL KRUSHNA NANDA |
| 122 | 3149/2023 CRLA/1397/2023 | NALU BISWAL-MP | JYOTIRMAYA SAHOO |
| 123 | 3150/2023 CRLA/1398/2023 | RAJAT KUMAR MAHANTA-MP | PATITAPABAN NATH |
| 124 | 3151/2023 CRLA/1398/2023 | RAJAT KUMAR MAHANTA-MP | PATITAPABAN NATH |
| 125 | 3152/2023 CRLA/1400/2023 | P. MAHESH PATRA-MP | DAYANANDA MOHAPATRA |
| 126 | 3153/2023 CRLA/1400/2023 | P. MAHESH PATRA-MP | DAYANANDA MOHAPATRA |
| 127 | 3154/2023 CRLA/1400/2023 | P. MAHESH PATRA-MP | DAYANANDA MOHAPATRA |
| 128 | 3155/2023 CRLA/1401/2023 | AJAY BEHERA-MP | DAYANANDA MOHAPATRA |
| 129 | 3156/2023 CRLA/1401/2023 | AJAY BEHERA-MP | DAYANANDA MOHAPATRA |
| 130 | 3157/2023 CRLA/1401/2023 | AJAY BEHERA-MP | DAYANANDA MOHAPATRA |
| 131 | 3158/2023 CRLA/1402/2023 | BHOLESWAR MUNDA @ PILUS-MP | DIGAMBAR SETHI |
| 132 | 3159/2023 CRLA/1402/2023 | BHOLESWAR MUNDA @ PILUS-MP | DIGAMBAR SETHI |
| 133 | 3160/2023 CRLA/1404/2023 | BHAJAYA @ SAMBHUNATH MURMU-MP | SWARUP KUMAR PATNAIK |
| 134 | 3161/2023 CRLA/1404/2023 | BHAJAYA @ SAMBHUNATH MURMU-MP | SWARUP KUMAR PATNAIK |
| 135 | 3162/2023 CRLA/1404/2023 | BHAJAYA @ SAMBHUNATH MURMU-MP | SWARUP KUMAR PATNAIK |
| 136 | 3694/2023 CRLMC/5478/2023 | KARUNAKAR KHANDA-MP | GOPINATH MISHRA |
| 137 | 3695/2023 CRLMC/5479/2023 | MANOJ LIMA-MP | SOUBHAGYA KUMAR DASH |
| 138 | 3696/2023 CRLMC/5480/2023 | SUMILATA SETHI-MP | DEBASISH SAMAL |
| 139 | 3697/2023 CRLMC/5481/2023 | TRILOCHAN MEHER-MP | SAROJ KUMAR MISHRA |
| 140 | 3698/2023 CRLMC/5482/2023 | M/S. K.S. ASSOCIATES, BBSR-MP | SWARUP RANJAN SINGHSAMANT |
| 141 | 3699/2023 CRLMC/5484/2023 | JITENDRA PATRA-MP | HEMANTA KUMAR ROUT |
| 142 | 3700/2023 CRLMC/5460/2023 | RASMITA KUMARI SETHI-MP | BYOMAKESH TRIPATHY |
| 143 | 3701/2023 CRLMC/5486/2023 | AYODHYA BEHERA-MP | SAROJ KUMAR DASH |
| 144 | 3702/2023 CRLMC/5488/2023 | PARESH KUMAR BEHERA-MP | RAMDAS ACHARY |
| 145 | 3703/2023 CRLMC/5491/2023 | SANGRAM MOHANTY-MP | BIPIN KUMAR NAYAK |
| 146 | 3704/2023 CRLMC/5492/2023 | BASANTA SAHOO-MP | SANGRAMJIT PANDA |
| 147 | 3705/2023 CRLMC/5493/2023 | GAGAN PARIDA-MP | DEBENDRA NARAYAN PATTANAIAK |
| 148 | 3706/2023 CRLMC/5495/2023 | SANDEEP KUMAR JENA-MP | AMLAN SHAKTI PAUL |
| 149 | 3707/2023 CRLMC/5497/2023 | SIDHARTHA SHANKAR RAY-MP | SOBHAM PANIGRAHI |
| 150 | 3708/2023 CRLMC/4569/2023 | TUKUNA BARADA-MP | |
| 151 | 3709/2023 CRLMC/5497/2023 | SIDHARTHA SHANKAR RAY-MP | SOBHAM PANIGRAHI |
| 152 | 3710/2023 | SANTOSH SHARMA-MP | DEEPAK KUMAR PANI |

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| 153 | CRLMC/5499/2023 3711/2023 | AJIT KUMAR SAHU-MP | SATYAJIT MOHAPATRA |
| 154 | CRLMC/5501/2023 3712/2023 | JIBAN JYOTI SAHOO-MP | SAMBEET PATTANAYAK |
| 155 | CRLMC/5503/2023 3713/2023 | SRIKANTA KUMAR ACHARYA-MP | ABHAS MOHANTY |
| 156 | CRLMC/5504/2023 3714/2023 | NRUSINGHA NANDA KHADAGRAI-MP | PRASANNA KUMAR MISHRA |
| 157 | CRLMC/5505/2023 8968/2023 | STATE OF ODISHA-MP | AJODHYA RANJAN DAS, A.G.A. |
| 158 | WA/3122/2023 8969/2023 | STATE OF ODISHA-MP | AJODHYA RANJAN DAS, A.G.A. |
| 159 | WA/3122/2023 8970/2023 | STATE OF ODISHA-MP | AJODHYA RANJAN DAS, A.G.A. |
| 160 | WA/3122/2023 8971/2023 | STATE OF ODISHA-MP | AJODHYA RANJAN DAS, A.G.A. |
| 161 | WA/3123/2023 8972/2023 | STATE OF ODISHA-MP | AJODHYA RANJAN DAS, A.G.A. |
| 162 | WA/3123/2023 8973/2023 | STATE OF ODISHA-MP | AJODHYA RANJAN DAS, A.G.A. |
| 163 | WA/3123/2023 8974/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 164 | WA/3124/2023 8975/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 165 | WA/3124/2023 8976/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 166 | WA/3124/2023 8977/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 167 | WA/3125/2023 8978/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 168 | WA/3125/2023 8979/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 169 | WA/3127/2023 8980/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 170 | WA/3127/2023 8981/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 171 | WA/3127/2023 8982/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 172 | WA/3126/2023 8983/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 173 | WA/3126/2023 8984/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 174 | WA/3126/2023 8985/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 175 | WA/3128/2023 8986/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 176 | WA/3128/2023 8987/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 177 | WA/3128/2023 8988/2023 | STATE OF ODISHA-MP | SANGRAM JENA, A.G.A. |
| 178 | WA/3130/2023 8989/2023 | STATE OF ODISHA-MP | SANGRAM JENA, A.G.A. |
| 179 | WA/3130/2023 8990/2023 | STATE OF ODISHA-MP | SANGRAM JENA, A.G.A. |
| 180 | WA/3130/2023 8991/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 181 | WA/3129/2023 8992/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 182 | WA/3129/2023 8993/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 183 | WA/3129/2023 8994/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| | WA/3131/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |

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| 184 | 8995/2023 WA/3131/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY,A.G.A |
| 185 | 8996/2023 WA/3131/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY,A.G.A |
| 186 | 8997/2023 WA/3132/2023 | STATE OF ODISHA-MP | SAILAZA NANDAN DAS, A.S.C. |
| 187 | 8998/2023 WA/3132/2023 | STATE OF ODISHA-MP | SAILAZA NANDAN DAS, A.S.C. |
| 188 | 8999/2023 WA/3132/2023 | STATE OF ODISHA-MP | SAILAZA NANDAN DAS, A.S.C. |
| 189 | 9000/2023 WA/3133/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 190 | 9001/2023 WA/3133/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 191 | 9002/2023 WA/3134/2023 | COMMNR-CUM-SECY, ST AND SC DEVELOPMENT, ODISHA-MP | SURMPA NARAYAN PATNAIK, A.G.A. |
| 192 | 9003/2023 WA/3134/2023 | COMMNR-CUM-SECY, ST AND SC DEVELOPMENT, ODISHA-MP | SURMPA NARAYAN PATNAIK, A.G.A. |
| 193 | 9004/2023 WA/3134/2023 | COMMNR-CUM-SECY, ST AND SC DEVELOPMENT, ODISHA-MP | SURMPA NARAYAN PATNAIK, A.G.A. |
| 194 | 9005/2023 WA/3135/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 195 | 9006/2023 WA/3135/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 196 | 9007/2023 WA/3135/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 197 | 9008/2023 WA/3136/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 198 | 9009/2023 WA/3136/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 199 | 9010/2023 WA/3136/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 200 | 9011/2023 WA/3137/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 201 | 9012/2023 WA/3137/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 202 | 9013/2023 WA/3137/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 203 | 9014/2023 WA/3138/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 204 | 9015/2023 WA/3138/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 205 | 9016/2023 WA/3138/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 206 | 9017/2023 WA/3139/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 207 | 9018/2023 WA/3139/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 208 | 9019/2023 WA/3139/2023 | STATE OF ODISHA-MP | DEBASIS MOHAPATRA, A.S.C. |
| 209 | 9020/2023 WA/3140/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 210 | 9021/2023 WA/3140/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 211 | 9022/2023 WA/3140/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 212 | 9023/2023 WA/3142/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY,A.G.A |
| 213 | 9024/2023 WA/3142/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY,A.G.A |
| 214 | 9025/2023 WA/3142/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY,A.G.A |
| 215 | 9026/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |

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| 216 | WA/3141/2023 9027/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 217 | WA/3141/2023 9028/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 218 | WA/3141/2023 9029/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 219 | WA/3143/2023 9030/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 220 | WA/3143/2023 9031/2023 | STATE OF ODISHA-MP | BIPLAB MOHANTY, A.G.A. |
| 221 | WA/3143/2023 9032/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 222 | WA/3146/2023 9033/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 223 | WA/3146/2023 9034/2023 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA, A.G.A. |
| 224 | WA/3144/2023 9035/2023 | VICE CHANCELLOR ,UTKAL UNIVERSITY-MP | TARANANDA PATTANAYAK |
| 225 | WA/3146/2023 9036/2023 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA, A.G.A. |
| 226 | WA/3144/2023 9037/2023 | D.I.G.(P), C.R.P.F.-MP | |
| 227 | WA/601/2021 9038/2023 | STATE OF ODISHA-MP | DHANANJAY MUND, A.G.A. |
| 228 | WA/3145/2023 9039/2023 | STATE OF ODISHA-MP | DHANANJAY MUND, A.G.A. |
| 229 | WA/3145/2023 9040/2023 | STATE OF ODISHA-MP | DHANANJAY MUND, A.G.A. |
| 230 | WA/3145/2023 9041/2023 | THE SR. MANAGER (HR AND IR)-MP | DURGA PRASAD NANDA |
| 231 | WA/3148/2023 9042/2023 | THE SR. MANAGER (HR AND IR)-MP | DURGA PRASAD NANDA |
| 232 | WA/3148/2023 9043/2023 | STATE OF ODISHA-MP | PRAVAT KUMAR MUDULI(A.G.A) |
| 233 | WA/3149/2023 9044/2023 | STATE OF ODISHA-MP | PRAVAT KUMAR MUDULI(A.G.A) |
| 234 | WA/3150/2023 9045/2023 | STATE OF ODISHA-MP | PRAVAT KUMAR MUDULI(A.G.A) |
| 235 | WA/3149/2023 9046/2023 | STATE OF ODISHA-MP | PRAVAT KUMAR MUDULI(A.G.A) |
| 236 | WA/3150/2023 20297/2023 | BIDYADHAR SHIAL-MP | DURGESH NARAYAN RATH |
| 237 | WP(C)/42248/2023 20298/2023 | SANJAY KUMAR BEHERA-MP | ANIRUDHA SANGANAREA |
| 238 | WP(C)/42018/2023 20299/2023 | TAPESH RANJAN SAHOO-MP | NIRANJAN BISWAL |
| 239 | WP(C)/42260/2023 20300/2023 | PANKAJ SAMAL-MP | PRASANNA KUMAR RATH |
| 240 | WP(C)/42264/2023 20301/2023 | PANKAJ SAMAL-MP | PRASANNA KUMAR RATH |
| 241 | WP(C)/42265/2023 20302/2023 | M/S JYOTI ENTERPRISES, SUNDERGARH-MP | BISWA PRAKASH DHAL |
| 242 | WP(C)/42266/2023 20303/2023 | URMILA BEHERA-MP | |
| 243 | WP(C)/38970/2023 20304/2023 | SUMANTA KUMAR SAHOO-MP | SRINIVAS MOHANTY |
| 244 | WP(C)/42278/2023 20305/2023 | SANGHAMITRA MOHAPATRA-MP | SRINIVAS MOHANTY |
| 245 | WP(C)/42279/2023 20306/2023 | PUBLIC INFORMATION OFFICER,CUTTACK-MP | SAILAZA NANDAN DAS,A.S.C |
| 246 | WP(C)/42276/2023 20307/2023 | PUBLIC INFORMATION OFFICER,CUTTACK-MP | SAILAZA NANDAN DAS,A.S.C |
| | WP(C)/42276/2023 | | |

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| 247 | 20308/2023 WP(C)/42277/2023 | PUBLIC INFORMATION OFFICER,CUTTACK-MP | SAILAZA NANDAN DAS,A.S.C |
| 248 | 20309/2023 WP(C)/42277/2023 | PUBLIC INFORMATION OFFICER,CUTTACK-MP | SAILAZA NANDAN DAS,A.S.C |
| 249 | 20310/2023 WP(C)/40501/2023 | SUMITRA CHITA-MP | |
| 250 | 20311/2023 WP(C)/42287/2023 | ROJALIN JENA-MP | SURYA MOHAPATRA |
| 251 | 20312/2023 WP(C)/42288/2023 | THE ORISSA MINERALS DEVELOPMENT CO. LTD., KEONJHAR-MP | SUBHMI SHARMA |
| 252 | 20313/2023 WP(C)/6562/2022 | NIRUPAMA PRADHAN-MP | MD. GOLAM MADANI |
| 253 | 20314/2023 WP(C)/34106/2022 | KALPANA SETHI-MP | PRAFULLA KUMAR RATH |
| 254 | 20315/2023 WP(C)/24785/2020 | PRANA KRUSHNA PRASAD-MP | SEKH ZAKIR HUSSAIN, M/S SURYA NARAYAN PATNAIK |
| 255 | 20316/2023 WP(C)/42292/2023 | SANTOSH KUMAR MISHRA-MP | SHANTI PRAKASH MOHANTY |
| 256 | 20317/2023 WP(C)/42296/2023 | THE ORISSA MINERALS DEVELOPMENT CO. LTD., KEONJHAR-MP | SUBHMI SHARMA |
| 257 | 20318/2023 WP(C)/33733/2023 | SHYAMANANDA PATRA-MP | |
| 258 | 20319/2023 WP(C)/13720/2023 | BISWAMOHAN PATNAIK-MP | MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP |
| 259 | 20320/2023 WP(C)/42301/2023 | THE ORISSA MINERALS DEVELOPMENT CO. LTD (OMDC), KEONJHAR-MP | SUBHMI SHARMA |
| 260 | 20321/2023 WP(C)/42304/2023 | BIBHUTI BHUSAN PANI-MP | PRADEEP KUMAR DAS |
| 261 | 20322/2023 WP(C)/10701/2019 | SUDHANSU SEKHAR DAS-MP | M/S.J.M.PATTANAIAK |
| 262 | 20323/2023 WP(C)/10702/2019 | PUSPARANI DAS-MP | M/S.J.M.PATTANAIAK |
| 263 | 20324/2023 WP(C)/42307/2023 | ABHIRAM SAHU-MP | SAIBRATA RATH |
| 264 | 20325/2023 WP(C)/34633/2021 | PRASANNA KUMAR SAHOO-MP | PRITY SHAW |
| 265 | 20326/2023 WP(C)/42313/2023 | PRAMILA PRUSTY-MP | ABHILASH MISHRA |
| 266 | 20327/2023 WP(C)/42314/2023 | AKSHAYA KUMAR MALLIK-MP | KUNAL KUMAR SWAIN |
| 267 | 20328/2023 WP(C)/42318/2023 | THE ORISSA MINERALS DEVELOPMENT CO. LTD., KEONJHAR-MP | SUBHMI SHARMA |
| 268 | 20329/2023 WP(C)/42317/2023 | TRIPATI DALEI-MP | KUNAL KUMAR SWAIN |
| 269 | 20330/2023 WP(C)/42316/2023 | M/S. KALINGA MINING CORPORATION PRIVATE LIMITED, KEONJHAR-MP | IKSHIROD KUMAR SAHOO |
| 270 | 20331/2023 WP(C)/42319/2023 | IPSITA MOHANTY-MP | SAIBRATA RATH |
| 271 | 20332/2023 WP(C)/42320/2023 | AKSHAYA KUMAR DAS-MP | SWARUP RANJAN SINGHSAMANT |
| 272 | 20333/2023 WP(C)/42328/2023 | SABITA SATAPATHY-MP | BHABANI SANKAR TRIPATHY (1) |
| 273 | 20334/2023 WP(C)/19267/2023 | NIRANJAN BEHERA-MP | DILLIP KUMAR MOHAPATRA |
| 274 | 20335/2023 WP(C)/25011/2019 | SARAT KU.BARAL-MP | |
| 275 | 20336/2023 WP(C)/42331/2023 | UMAKANTA BARIK-MP | CHANDRAKANTA NAYAK |
| 276 | 20337/2023 WP(C)/4393/2012 | M.C.OF DINANIDHI VID-MP | M/S.KALI PR.MISHRA |
| 277 | 20338/2023 WP(C)/42338/2023 | SARAT KUMAR MOHANTY-MP | ALOK KUMAR DAS |
| 278 | 20339/2023 | MAMATA SAHOO-MP | SIDHARTHA MISHRA |

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| 279 | WP(C)/41155/2023 20340/2023 | SATRUGHAN SETHI-MP | SUBRATA MISHRA |
| 280 | WP(C)/42340/2023 20341/2023 | RAGHUNATH MISHRA-MP | ALOK KUMAR DAS |
| 281 | WP(C)/42342/2023 20342/2023 | NARASINGHA MISHRA-MP | SURENDRA KUMAR GARTIA |
| 282 | WP(C)/42344/2023 20343/2023 | PUBLIC INFORMATION OFFICER, TPCODL, BBSR-MP | ARNAV BEHERA |
| 283 | WP(C)/42345/2023 20344/2023 | BALAMATI NAYAK-MP | TIRTH KUMAR SAHU |
| 284 | WP(C)/42346/2023 20345/2023 | GRAMA THAKUR BIJE, NUAPADA-MP | PRASANNA KUMAR RATH |
| 285 | WP(C)/42349/2023 20346/2023 | SUBODH KUMAR UPADHAYA-MP | JYOTI RANJAN DEO |
| 286 | WP(C)/7423/2017 20347/2023 | DILIP KUMAR PUROHIT-MP | TIRTH KUMAR SAHU |
| 287 | WP(C)/42350/2023 20348/2023 | PRAVA RANJAN MISHRA-MP | SIDHARTH MISHRA |
| 288 | WP(C)/42351/2023 20349/2023 | ABDUL RAZAK MOSSA-MP | BITAS KUMAR SWAIN |
| 289 | WP(C)/42353/2023 20350/2023 | MITHUN BEHERA-MP | SUBHENDU KUMAR NAYAK |
| 290 | WP(C)/42354/2023 20351/2023 | NURA PUROHIT-MP | TIRTH KUMAR SAHU |
| 291 | WP(C)/42355/2023 20352/2023 | SUBHASMITA MISHRA-MP | DR. JITENDRA KUMAR LENKA |
| 292 | WP(C)/42356/2023 20353/2023 | SASMITA PUROHIT-MP | TIRTH KUMAR SAHU |
| 293 | WP(C)/42360/2023 20354/2023 | M/S JAGANNATH STORE, DHENKANAL-MP | ASIT KUMAR DASH |
| 294 | WP(C)/22568/2022 20355/2023 | ROHIDAS MOHANTA-MP | BHARAT CHANDRA PATRA |
| 295 | WP(C)/42376/2023 20356/2023 | M/S JAGANNATH STORE, DHENKANAL-MP | ASIT KUMAR DASH |
| 296 | WP(C)/22568/2022 20357/2023 | SUKUMARI JALI-MP | NIRANJAN MAHARANA |
| 297 | WP(C)/42384/2023 20358/2023 | BISWA MOHAN-MP | TRILOCHAN RATH |
| 298 | WP(C)/42390/2023 20359/2023 | M/S. ORISSA STEVEDORES LTD.-MP | KAJAL SAHOO |
| 299 | WP(C)/42375/2023 20360/2023 | SANANDA BEHERA-MP | AMIYA KUMAR CHHATOI |
| 300 | WP(C)/37915/2023 20361/2023 | JITENDRA KUMAR ROUL-MP | AMIYA KUMAR CHHATOI |
| 301 | WP(C)/37911/2023 20362/2023 | KUMAR AND ASSOCIATES, KHURDA-MP | |
| 302 | WP(C)/36826/2022 20363/2023 | SAMIR @ SAMEER KUMAR NAYAK-MP | |
| 303 | WP(C)/41312/2023 20364/2023 | SAROJ KUMAR DHALSAMANT-MP | SAROJ KUMAR PADHY |
| 304 | WP(C)/42399/2023 20365/2023 | NATIONAL INSURANCE COMPANY LTD. CUTTACK-MP | PRASANTA KUMAR MAHALI |
| 305 | WP(C)/42401/2023 20366/2023 | TAPASA KUMAR ROUT-MP | NIROD KUMAR SAHU |
| 306 | WP(C)/42404/2023 20367/2023 | M/S SARTHAK MINERALS PVT. LTD., CUTTACK-MP | BIBEKANANDA BHUYAN |
| 307 | WP(C)/42411/2023 20368/2023 | DEBASHREE DASH-MP | BIBEKANANDA BHUYAN |
| 308 | WP(C)/42414/2023 20369/2023 | DEBASHREE DASH-MP | BIBEKANANDA BHUYAN |
| 309 | WP(C)/42414/2023 20370/2023 | DEBENDRA NAYAK @ DEBA NAYAK-MP | BISHAL BAIVAB |
| | WP(C)/42431/2023 | | |

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| 310 | 20371/2023 WP(C)/42435/2023 | RATNAMANJARI SWAIN-MP | SAUBHAGYA KUMAR SAMAL |
| 311 | 20372/2023 WP(C)/42437/2023 | SOBHA PANDEY-MP | NARESH CHANDRA JENA |
| 312 | 20373/2023 WP(C)/42441/2023 | LOKANATH SETHI-MP | DR. SIMANCHALLA RANJIT |
| 313 | 20374/2023 WP(C)/42443/2023 | M/S BINAYA MANDAL, JAGATSINGHPUR-MP | MADHAB LAL AGARWAL |
| 314 | 20375/2023 WP(C)/42446/2023 | SWAYAMJIT TRIPATHY-MP | RAKESH KUMAR MALLICK |
| 315 | 20376/2023 WP(C)/42461/2023 | DHANESWAR PRADHAN-MP | PRASANNA KUMAR RATH |
| 316 | 20377/2023 WP(C)/42461/2023 | DHANESWAR PRADHAN-MP | PRASANNA KUMAR RATH |
| 317 | 20378/2023 WP(C)/42466/2023 | SUSHMITA MOHANTY-MP | SATYANARAYAN PATTANAIK |
| 318 | 20379/2023 WP(C)/42465/2023 | DAITARI SAHU-MP | CHITTARANJAN PATTNAIK |
| 319 | 20380/2023 WP(C)/42463/2023 | SUKADEV BEHERA-MP | SATYAJIT MOHAPATRA |
| 320 | 20381/2023 WP(C)/42467/2023 | SANJIB KUMAR BHUYAN-MP | SUKANTA KUMAR NAYAK |
| 321 | 20382/2023 WP(C)/42469/2023 | SADASIV LENKA-MP | SAMBEET PATTANAYAK |
| 322 | 20383/2023 WP(C)/42474/2023 | BHAJAMAN NAYAK-MP | PRASANNA KUMAR RATH |
| 323 | 20384/2023 WP(C)/42477/2023 | PREMANANDA HARPAL-MP | JYOTI RANJAN KAR |